

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI
(PRINCIPAL BENCH)**

Original Application No. 225 of 2022

In the matter of

Nitin Dhiman

..... Applicant

V/s

State of Punjab and Others

..... Respondent

Reply of Punjab Pollution Control Board through Er. Gurmit Singh, Environmental Engineer, Regional Office -3, Ludhiana to the objections raised by the applicant on the status report filed by the Punjab Pollution Control Board in compliance to the order dated 04.01.2024.

RESPECTFULLY SHOWETH

- 1) That the subject cited case is pending for adjudication before the Hon'ble National Green Tribunal.
- 2) A status report was filed by the Punjab Pollution Control Board on 22.04.2024 in compliance to order dated 04.01.2024 of the Hon'ble National Green Tribunal. A copy of the status report filed by the Punjab Pollution Control Board is attached as **Annexure-R2/1**.

- 3) That the applicant Sh. Nitin Dhiman has raised objections on the status report filed by the Punjab Pollution Control Board. The objections raised by the applicant have been examined and para wise reply to the objections of applicant is given below in tabular form:

Sr. No	Objections by the Applicant	Reply on behalf of PPCB
1	<p>That the details submitted by the Punjab Pollution Control Board with respect to the number of dyeing units connected with the 3 CETP's of capacity 15 MLD, 50 MLD and 40 MLD are completely false and against the actual existing number of dyeing industries. That the number of units connected to the 50 MLD CETP are 140 and the list of the same is marked and annexed herewith as Annexure-A/1. Further, 72 dyeing units are connected to the 40 MLD CETP and the list of the same is marked and annexed herewith as Annexure-A/2. It is submitted that 36 units are attached to the 15 MLD CETP and the list of the same is marked and annexed herewith as Annexure-A/3. The CETP of 50 MLD is receiving trade effluent of about more than 100 MLD and the same is much more than the capacity of the CETP and that in reality there are about 140 dyeing units connected to 50 MLD CETP as opposed the list of 108 units provided by the Respondent Board.</p>	<p>Objection by applicant that 140 dyeing unit are connected to 50 MLD CETP is not true. As per list provided by the applicant in Annexure-A/1, dyeing units (32 units) mentioned at S. No. 2, 9, 20,22, 69, 88, 95, 100, 111 & 118 to 140 are not member units of 50 MLD CETP and actual member units of 50 MLD CETP are 140-32=108. Member units of 40 MLD CETP are 67 & dyeing units mentioned at S. No. 14, 66, 68, 70 & 72 in Annexure-A/2 are not member units of 40 MLD CETP.</p> <p>Objection that 50 MLD CETP is receiving 100 MLD trade effluent is not true as SCADA system has been installed at inlet and outlet of 50 MLD CETP to measure flow rate and discharge received at inlet is within 50 MLD.</p>
2	<p>Further the Respondent Authorities in their respective replies have admitted to</p>	<p>Total dyeing units connected with CETPs are 211 (108+67+36) &</p>

	<p>the fact that 54 dyeing units are scattered ones which are not attached to any of the CETPs. Therefore, the total of all of the above dyeing units come to 302 which have been admitted by the Respondent Authorities/Departments. It is important to mention herein that the above mentioned admitted units i.e. 302 are the ones which are registered with Punjab Pollution Control Board, whereas there are more than 85 dyeing, printing, finishing and washing units in Ludhiana which are not registered with the Punjab Pollution Control Board and are not attached to any of the CETPS and further do not have their individual inhouse ETPs as well. Copy of list of such 85 units is marked and annexed herewith as Annexure-A/4. Therefore, the total number of units including these unregistered units comes to 387.</p>	<p>there are 54 scattered dyeing units within the catchment area of Buddha Nallah. Thus, objection that there are 302 dyeing units in Ludhiana City is not true. List of 85 unregistered units provided by the applicant was analysed by the Board and after physical verification at site, it has been observed that 53 dyeing units does not exist, 16 units have valid consents, 10 units are permanently closed, electricity connections of 02 units have been disconnected, machinery of 01 unit has been sealed and action against 03 units is under process.</p>
3	<p>It is imperative to mention herein that approximately 35 units located at Rahon road and Machhiwara road are not connected to any of the CETP's. As alleged by the unit owners and the Board the effluent being discharged from these units is utilized for the plantation sector of these units. However, in reality no effluent is being utilized for the said purpose and the same is being by-passed. For instance, two units by the name of Kay Jain Hosiery (Rahon Road)</p>	<p>Dyeing units located at Rahon Road & Machhiwara does not fall in catchment area of Buddha Nallah/ sewer line of MCL. Objection that M/s Kay Jain Hosiery, Rahon Road was found discharging its effluent into open fields is not true & no EC has been imposed upon this unit by the Punjab Pollution Control Board. Environmental Compensation of Rs. 2.0 Lac has been imposed upon M/s</p>

	and Paramount dyeing (Machhiwara Road) had been caught red handed disposing their effluent into the open fields. That the Respondent Board had levied EC on these units but however have failed to mention about them before this Hon'ble Tribunal.	Paramount Dyeing, Machhiwara Road, Kohara, Ludhiana.
4	It is important to mention herein that the Amicus Curie in his report before this Hon'ble Tribunal had submitted that "Connection to CETP by members is not based on their production capacity, i.e., the machinery installed. It appears that the members units have taken share in CETP to comply with the statutory requirement of treating the effluent and continue running their operations but in order to minimize the cost payable to CETP minimal share in CETP is taken." Therefore, it is reiterated that the 3 CETP's are receiving effluent much more than their capacity and hence are by-passing the untreated trade effluent directly into the Buddha Nallah.	Objection that all 03 CETPs are receiving effluent more than their capacity is not true as SCADA system has been installed at inlets and outlets of all 03 CETPs to measure flow rate and discharge received at inlets as well as outlets. Further, each member dyeing unit of all 03 CETPs have also installed SCADA system to measures flow rate at outlet and no dyeing unit is allowed to discharge more than its share capacity.
E	That the report dated 22.04.2024 filed by the Punjab Pollution Control Board in para 6 at page 1392 of the court file states that the 3 CETP's are being monitored on monthly basis by the Board and recently the effluent samples of the CETP's were collected by the officers of the Board. At the outset it is important to	Analysis results of all 03 CETPs from Jan, 2023 to Dec, 2023 are attached as Annexure-R2/2 .

<p>mention herein that the Respondent Board has not placed on record any such recent report of the samples collected from the 3 CETP's. That merely stating that samples were collected does not serve the purpose altogether. Further, it is imperative to mention herein that the Amicus Curie in his report has very categorically stated that "It was further observed that the PPCB was conducting random testing of final outlet from CETP only once every month."</p>	
<p>The Punjab Pollution Control Board (Respondent No.2) has in its reply admitted the fact that the parameters of all the three CETPs are not fully as per the prescribed norms. It is submitted that when the parameters with respect to TDS and BOD are not as per the prescribed standards, then it clearly reflects that the effluent being discharged into the Buddha Nallah is not fully treated and the CETPs are not being run in a fool proof manner and hence the effluent is not fit to be discharged into any water body.</p>	<p>The Punjab Pollution Control Board has taken action against CETPs due to non-achievement of prescribed standards.</p>
<p>That the Respondent Board in its reply at page 1394 in para (i) has stated that 5 units out of 54 scattered units have been permanently closed. It is in the humble submission of the Applicant herein that the same is completely contradictory to</p>	<p>List of 05 scattered units which have been closed permanently is attached as Annexure-R2/3.</p>

7/11

<p>the number stated by Municipal Corporation in its reply dated 22.04.2024 as the Municipal Corporation has stated that only 2 units have been permanently closed. This very clearly establishes the fact the reports and replies submitted by various Respondents before this Hon'ble Tribunal are done merely to fulfil a procedural requirement and in reality, do not bear any semblance with the actual factual condition.</p>	
<p>It is imperative to mention herein that the report of the Board fails to mention about details regarding permission taken by all industries with respect to ground water abstraction and the same hence needs to be looked into by this Hon'ble Tribunal.</p>	<p>The Board grant consent to operate under the Water (Prevention & Control of Pollution Act) Act, 1974 by imposing conditions which are helpful for the prevention and control of water pollution.</p>

- 4) That the reply to the objections raised by the applicant is hereby submitted of behalf of PPCB for kind consideration of the Hon'ble Tribunal.

Date: 12-08-2024

Place: Ludhiana

Submitted by



(Gurmit Singh)

Environmental Engineer,
Punjab Pollution Control Board
Regional Office-3, Ludhiana

On behalf of Punjab Pollution Control Board

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI
(PRINCIPAL BENCH)**

Original Application No. 225 of 2022

with

I.A No. 596/2023 and I.A No.815 of 2023

In the matter of

Nitin Dhiman

..... Applicant

V/s

State of Punjab and Others

..... Respondent

Status Report of Punjab Pollution Control Board through Er. Gurmit Singh, Environmental Engineer, Regional Office -3, Ludhiana in compliance of order dated 04.01.2024.

RESPECTFULLY SHOWETH

- me*
- 1) That the subject cited case is pending for adjudication before the Hon'ble National Green Tribunal. The Hon'ble National Green Tribunal was pleased to pass an order dated 04.01.2024 thereby directing the Punjab Pollution Control Board to take samples from Buddha Nallah at different locations in the District Ludhiana and get the same analyzed for quality with respect to all parameters prescribed for treatment of sewage/industrial effluents and file its report regarding the same one week before the date of hearing fixed hereinafter. At the same time, the Hon'ble Tribunal has directed the Punjab State Pollution

Control Board and Municipal Corporation, Ludhiana to file status report in tabular format relating to the action taken against the non-compliant units, present status of closure, compliant status of all dyeing industries not connected to CETPs, status of dyeing industries with regard to withdrawal and utilization of groundwater, wastewater generated by dyeing industries, wastewater of dyeing industries received in the CETPs, Production capacity and share in CETPs. The Punjab State Pollution Control Board and Municipal Corporation, Ludhiana have been further directed to include their response to the observations made by the Amicus Curiae in his report. In this regard, the relevant extract of para no. 18 and 19 of the order dated 04.01.2024 is reproduced herein below for kind perusal and reference.

18. As per report submitted by the PSPCB, all CETPs are discharging their treated effluent into Buddha Nallah leading to River Sutlej. The PSPCB is directed to take samples from Buddha Nallah at different locations in the district Ludhiana and get the same analyzed for quality with respect to all parameters prescribed for treatment of sewage/industrial effluents and file its report regarding the same one week before the date of hearing fixed hereinafter.
19. The PSPCB and the MC, Ludhiana are directed to file status reports in tabular format regarding (i) action taken against all the non-compliant units; (ii) present status of units which are stated to be closed as to whether the same have been temporarily or permanently closed; (iii) detailed compliance status of all the dyeing industries which are not connected to the three CETPs; (iv) the compliance status of all the dyeing industries with respect to withdrawal and utilization of ground water and compliance with conditions, if any, imposed at the time of grant of permission by the Punjab State Ground Water Authority particularly condition regarding re-charge of ground water; and (v) the wastewater generated by each of the dyeing industries

connected with all the three CETPs, the wastewater from each of the said dyeing Industries received in the CETPs, the production capacity and the share in the CETP of each of the said dyeing industries. The PSPCB and the MC, Ludhiana are also directed to include in their status report their response to the observations made by the Amicus Curiae in his report filed vide email dated 03.08.2023.

COLLECTION AND ANALYSIS OF SAMPLES

- 2) That in compliance to order dated 04.01.2024 of the Hon'ble Tribunal, it is submitted that the Punjab Pollution Control Board had collected water samples from various locations of Buddha Nallah in District Ludhiana on 19.01.2024. The samples so collected were got analyzed for quality with respect to parameters prescribed for treatment of sewage as well as industrial effluents. The examination of the analysis report has revealed that the concentration of different parameters of water flowing in Buddha Nallah are more than the prescribed standards for STP, thus making the water not fit for irrigation w.r.t. parameters like coliform, COD and BOD etc. Analysis report of the samples collected from various locations of the Buddha Nallah is enclosed herewith as Annexure-A.
- 3) That in further compliance to order dated 04.01.2024 of the Hon'ble Tribunal, it is respectfully submitted that about 300 (315) dyeing units are operating in the area of Ludhiana District, out of which about 265 units fall in the catchment area of Buddha Nallah, which originates in village Koom Kalan of District Ludhiana and runs parallel to River Sutlej on its south till Buddha Nallah joins River Sutlej at Village Walipur Kalan, District Ludhiana.

For the treatment of wastewater of the dyeing industries, 03 Common Effluent Treatment Plants (CETPs) of total capacity 105 MLD have been installed at Ludhiana by the Special Purpose Vehicles (SPVs). The details regarding dyeing cluster, capacity of CETPs, site of installation, technology with name of SPV and existing member units are given herein below:

S.No.	Dyeing Cluster of Ludhiana City	Capacity of CETP	Site of installation	Name of Special Purpose Vehicle (SPV)	Based on Technology	Existing Member Units	Disposal of treated wastewater
1	Bahadurke Road	15 MLD	Bahadurke Road	Bahadurke Textile and Knitwear Association (BKTKA), Ludhiana	SBR	36	Buddha Nallah
2	Tajpur Road	50 MLD	Tajpur Road	Punjab Dyers Association (PDA), Tajpur Road, Ludhiana	SBR	108	Buddha Nallah
3	Focal Point	40 MLD	Tajpur Road	Punjab Dyers Association (PDA), Focal Point, Ludhiana	SBR	67	Buddha Nallah
Total	03	105 MLD	03		-	211	

4) That apart from the above mentioned 211 dyeing units, about 54 dyeing units are such which could not join the CETPs due to geographical reasons and scale of the industries. Out of these 54 dyeing units, 12 units are of large scale category, 16 units are of small category scattered at different places and 26 units are situated at Industrial Area-A, Ludhiana. All these 54 dyeing units are having their own captive effluent treatment plants for the treatment of wastewater and discharge their treated wastewater into public sewer for which standards have been laid down by the MOEF&CC, Government of India.

5) That after the installation and commissioning of CETPs for the wastewater treatment of dyeing industries, the domestic and industrial effluent of these industries stands segregated from the domestic sewerage of Ludhiana city. However, the treated wastewater of 54 dyeing units which are having captive effluent treatment plants is being discharged and further treated in Sewage

Treatment Plants installed by Municipal Corporation, Ludhiana for domestic sewage.

- 6) That the three Common Effluent Treatment Plants (CETPs) are being monitored on monthly basis by the Punjab Pollution Control Board and recently the effluent samples of the CETP 50 MLD, 40 MLD and 15MLD were collected by the officers of the Board in the month of February, 2024 and March, 2024. The analysis results of the samples collected by the Board officers reveals as under:
- a) The CETP of 50 MLD capacity was found to be achieving the prescribed standards of MOEF&CC, Government of India except the parameter of TDS only.
 - b) The CETP of 40 MLD capacity was found to be achieving the prescribed standards of MOEF&CC, Government of India except the parameters of TDS only.
 - c) The CETP of 15 MLD capacity was found to be achieving the prescribed standards of MOEF&CC, Government of India except the parameter of TDS only.
- 7) That reply to the queries raised by the Hon'ble Tribunal in paragraph 19 of the order dated 04.01.2024 containing the direction of the Hon'ble Tribunal and the reply of the Punjab Pollution Control Board may kindly be read as under:
- i) **ACTION TAKEN AGAINST NON-COMPLIANT UNITS**

12 number of dyeing units were found to be in violation of the provisions of the Water (Prevention and Control of Pollution) Act, 1974. Notices were issued and appropriate action in the form of levying of environmental compensation, Bank Guarantee, directions for shifting of the industries to CETP compatible area was taken. List of 12 number of non-compliant units along with present status is enclosed as **Annexure-B**.
 - ii) **PRESENT STATUS OF UNITS WHICH ARE STATED TO BE CLOSED AS TO WHETHER THE SAME HAVE BEEN TEMPORARILY OR PERMANENTLY CLOSED.**

2/20

Total 04 number of dyeing units have been closed after the issuance of directions by the Punjab Pollution Control Board. 03 units have been closed permanently and one unit has been closed on temporary basis due to various violations of the Water (Prevention and Control of Pollution) Act, 1974. The list of 04 units is enclosed as **Annexure-C**.

iii) DETAILED COMPLIANCE STATUS OF ALL THE DYEING INDUSTRIES WHICH ARE NOT CONNECTED TO THE THREE CETPS;

About 54 dyeing units are such which could not join the CETPs due to geographical reasons and scale of the industries. Out of these 54 dyeing units, 12 units are of large-scale category, 16 units are of small category scattered at different places and 26 units are situated at Industrial Area-A. All these 54 dyeing units are having their own captive effluent treatment plants for the treatment of wastewater and discharge their treated wastewater into public sewer for which standards have been laid down by the MOEF&CC, Government of India. It is pertinent to mention here that out of 54 dyeing industries, 05 units have been permanently closed. The list of 54 dyeing industries is enclosed as **Annexure-D**.

iv) THE COMPLIANCE STATUS OF ALL THE DYEING INDUSTRIES WITH RESPECT TO WITHDRAWAL AND UTILIZATION OF GROUND WATER AND COMPLIANCE WITH CONDITIONS, IF ANY, IMPOSED AT THE TIME OF GRANT OF PERMISSION BY THE PUNJAB STATE GROUND WATER AUTHORITY PARTICULARLY CONDITION REGARDING RE-CHARGE OF GROUND WATER;

It is submitted that the Board has considered the case and observed that whenever NOC for abstraction of Ground Water is granted to any project proponent / industry, a condition is imposed to provide ground water recharging system in the premises. Such condition to recharge the ground water by way of rain water harvesting system is not viable / advisable in the case of trade effluent generating industries. It is apprehended that such

system can easily be used for discharge of treated or untreated trade effluent by the erring / defaulting industries, which will be very difficult for the Board to detect / prevent. Such rain water harvesting / recharging system will act as "by-pass" in the industries.

The Board has taken up the matter separately with the Central Ground Water Authority (CGWA), recommending thereby the non-imposition of condition, to provide rain water harvesting recharging system in the trade effluent generating industries.

In view of above facts, the Board has issued letter bearing no. 19049-74 dated 19.06.2018 to all the officers including Regional Officers advising them to ensure that no red category trade effluent generating industry is allowed to provide the rain water harvesting recharging system. A copy of the letter no. 19049-74 dated 19.06.2018 is enclosed as **Annexure-E**.

v) THE WASTEWATER GENERATED BY EACH OF THE DYEING INDUSTRIES CONNECTED WITH ALL THE THREE CETPs, THE WASTEWATER FROM EACH OF THE SAID DYEING INDUSTRIES RECEIVED IN THE CETPS, THE PRODUCTION CAPACITY AND THE SHARE IN THE CETP OF EACH OF THE SAID DYEING INDUSTRIES.

Presently 108 dyeing units are connected with CETP 50 MLD, 67 dyeing units are connected with CETP 40 MLD and 36 dyeing units are connected with CETP 15 MLD. The facts given in para no.3 above may kindly be read as part of this reply. The detail of industries connected with all three CETPs, alongwith production data, consented discharge and the shareholding is given in **Annexure-F**.

- 8) That apart from the above the Hon'ble Tribunal vide the said order dated 24.01.2024 has also directed the Punjab State Pollution Control Board and the Municipal Corporation, Ludhiana to include in their Status Report their Response to the observations made by the Amicus Curiae in his report filed vide email dated 03.08.2023. In this regard, the reply of the Board has been given in a

separate annexure enclosed herewith as **Annexure-G**. The same may kindly be perused.

- 9) That the status report on behalf of Punjab Pollution Control Board is hereby submitted in compliance to order dated 24.01.2024 for kind consideration and appropriate orders.

Submitted by



(Gurmit Singh)

Environmental Engineer,
Punjab Pollution Control Board
Regional Office-3, Ludhiana

Date: 22-04-2024

Place: Ludhiana

On behalf of Punjab Pollution Control Board



Punjab Pollution Control Board

Zonal Laboratory,
E-648-B, 2nd Floor, Phase-5, Focal Point, Ludhiana.

Surface Water analysis Reports

E-mail: labppcblhd@gmail.com

1.	Laboratory Sample no.	SW 343-351/Surface Water/ Zonal Lab/2023/January
2.	Name of Location :	Samples collected from various locations of Budha Nallah.
3.	Name of Sample Collecting Officer :	Er. Ikmandeep Singh, AEE.
4.	Designation of Officer Authorizing Test:	Regional Office-3, Ludhiana.
5.	Type of Sample :	Grab
6.	Date & Time of Sample Collection :	19.01.2024
7.	Date & Time of Sample Receipt in Lab.:	19.01.2024
8.	Description by Lab a) Point of Sample Collection : b) Remarks :	As Per Annexure

Analysis Results: As Per Annexure

7/24

23-1-24

Junior Scientific Officer
Zonal Lab, Ludhiana.

Ends. No. 141-43

Dated 23-01-2024

A copy of the above is forwarded to the following for information and necessary action please along with datasheet.

1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office-2, Ludhiana.
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office-3, Ludhiana.

Scientific Officer
Zonal Lab, Ludhiana.

23/1/24

Noted

R.K

File

23/1/24

Annexure-A

From Buddha Nallah received on 19.01.2024 (SW 143 352)

Sr. No.	Point of Sample Collection	DO mg/l	pH	TSS mg/l	TDS mg/l	FDS mg/l	COD mg/l	BOD mg/l	Oil & Grease mg/l	T.Coli (MPN/100 ml)	F.Coli (MPN/100 ml)	NO3 mg/l	Chloride mg/l	Sulphate mg/l	Fluoride mg/l
1.	Downstream Khasi Kalan Pully	6.9	7.4	25	184	137	9	1.5	2.4	1700	460	3.0	10	53	0.15
2.	Downstream Bhamian Pully	6.4	7.5	27	200	155	12	1.8	2.9	3400	1100	2.5	12	54	0.14
3.	Downstream Bhamian Pully & Upstream CETP Outlet, backside Bus Depot, Tajpur Road	6	7.4	42	201	158	39	6.5	2.9	7900	2200	2.7	13	58	0.1
4.	Downstream CETP Outlet & Upstream Outlet of STP Jamalpur	5.7	7.5	86	313	276	84	16	3.1	2100	840	3.4	52	69	0.1
5.	Downstream of STP Jamalpur Disposal	5.1	7.6	76	903	826	80	17	3.8	5400	940	4.5	313	151	0.1
6.	Downstream of Chand Cinema Disposal	BDL	7.7	264	994	895	183	48	6.8	3,30,000	92,000	3.0	338	152	0.1
7.	Downstream of STP Balloke disposal	BDL	7.5	596	1041	872	577	220	7.0	1,60,00,000	54,00,000	2.9	346	159	0.1
8.	Point Source Buddha Nallah at Walipur	BDL	7.6	376	922	792	490	165	8.6	24,00,000	4,90,000	2.7	276	142	0.1
9.	RTQWMS (Real Time Water Quality Monitoring Station) Budha Nallah at Jainpur	BDL	7.5	468	993	863	517	190	7.8	92,00,000	22,00,000	3.2	288	141	0.1

Note:

Sr. No.	Point of Sample Collection	Amm.N mg/l	Sulphide mg/l	Phenol mg/l	Phosphate mg/l	Na mg/l	K mg/l	Fe mg/l	Zn mg/l	Mn mg/l	T.Cr. mg/l	Cu mg/l	Ni mg/l	Cd mg/l	Pb mg/l
1.	Downstream Khasi Kalan Pully	BDL	BDL	BDL	0.31	10.8	4.5	0.68	BDL	BDL	BDL	BDL	BDL	BDL	BDL
2.	Downstream Bhamian Pully	BDL	BDL	BDL	0.54	10.3	4.3	0.81	BDL	0.16	BDL	BDL	BDL	BDL	BDL
3.	Downstream Bhamian Pully & Upstream CETP Outlet, backside Bus Depot, Tajpur Road	BDL	BDL	BDL	0.65	11.1	5.6	0.45	BDL	0.48	BDL	BDL	BDL	BDL	BDL
4.	Downstream CETP Outlet & Upstream Outlet of STP Jamalpur	BDL	BDL	BDL	0.71	46.5	6.1	2.64	BDL	0.21	BDL	BDL	BDL	BDL	BDL
5.	Downstream of STP Jamalpur Disposal	1.1	0.8	8.35	1.83	207	14	5.8	0.33	0.15	BDL	BDL	0.21	BDL	BDL
6.	Downstream of Chand Cinema Disposal	2.0	1.8	4.18	3.19	235	16.6	12	2.33	0.46	0.13	BDL	0.30	BDL	BDL
7.	Downstream of STP Balloke disposal	11.2	2.4	12.87	5.23	204	14.7	19	2.2	0.79	0.21	BDL	0.63	BDL	BDL
8.	Point Source Buddha Nallah at Walipur	10.6	3.2	6.55	5.41	234	16.8	16	0.96	0.44	0.24	BDL	0.11	BDL	BDL
9.	RTQWMS (Real Time Water Quality Monitoring Station) Budha Nallah at Jainpur	8.4	5.0	10.27	4.04	220	22.8	13	2.31	0.28	0.51	BDL	0.14	BDL	BDL

1. BDL means below method detection limit

23-1-24

Annexure-B

Sr. No.	Name and Address of the industry	Action Taken	Present Status
1.	M/s Oriental Textile Processing Co. Pvt Ltd, Samrala Chowk Ludhian	The industry was non-complying and accordingly, directions u/s 33-A of the Water Act, 1974 were issued for closure of the industry and PSPCL Authorities were directed to disconnect the power supply to the industry. The PSPCL Authorities had disconnected the power supply to the industry. Also, Environmental Compensation of Rs. 2 Lakh was imposed upon the industry for violations made by it. The industry has deposited the Rs. 2 Lakh as Environmental Compensation.	Thereafter the industry removed non-compliances and requested for restoration of electricity connection. After verification of the compliance made by the industry, electricity connection of the industry was restored.
2.	M/s Nahar Spinning Mills Ltd, (Dyeing Unit) Dhandari Kalan, Ludhiana	The industry was not achieving the prescribed standards. Notice u/s 33-A of the Water Act, 1974 was issued to the industry with an opportunity of personal hearing before the Chairman of the Board. The DGM of the industry attended the hearing and informed that the industry has started the process of adopting the ZLD technology. The industry has been directed to install ZLD technology by 31.05.2024 and shall complete its stabilization by 30.06.2024.	Presently the industry is achieving the prescribed standards and is installing ZLD technology.
3.	M/s Centex International Pvt. Ltd., Sua Road, Village Gobindarh, Ludhiana	The industry was not achieving the prescribed standards and accordingly, directions u/s 33-A of the Water Act, 1974 were issued for closure of the industry and PSPCL Authorities were directed to disconnect the power supply to the industry. The PSPCL Authorities had disconnected the power supply to the industry.	The industry submitted that it has done up-gradations in its ETP and accordingly electricity connection of the industry was restored. Now, the industry is achieving the prescribed standards.
4.	M/s Adhi Enterprises, B-XXIII-2120/1,	The industry was not Complying with the provisions of the Water Act, 1974. Notice u/s 33-A of the Water Act, 1974 was issued to the industry	Units of Industrial Area -A are exploring the possibility of installing CETP.

Annexure-B

	Textile Colony, Industrial Area-A, Ludhiana	with an opportunity of personal hearing before the Chief Environmental Engineer. The Project proponent submitted that the industry is a small scale unit and they are in process to form a new SPV for scattered dyeing units. Directions were issued to the Municipal Corporation Ludhiana to disconnect the sewer connection of the industry. Environmental Compensation of Rs. 50,000 was imposed on the industry.	
5.	M/s B.K Wools, 236/5,50 Industrial Area-A, Ludhiana	The industry was not achieving the prescribed standards. Notice u/s 33-A of the Water Act, 1974 was issued to the industry with an opportunity of personal hearing before the Chief Environmental Engineer. The Project proponent submitted that the industry is a small scale unit and their association is pursuing to locate the land for cluster at another place. The industry agrees to shift, any, cluster is formed by them. Directions were issued to the Municipal Corporation Ludhiana to disconnect the sewer connection of the industry.	Units of Industrial Area -A are exploring the possibility of installing CETP.
6.	M/s Bharat Jiwan Dyeing Factory, 42, Industrial Area-A, Ludhiana	The industry was not achieving the prescribed standards and accordingly, Notice u/s 33-A of the Water Act, 1974 was issued to the industry with an opportunity of personal hearing before the Chairman of the Board. During hearing manager of the industry informed that they are in process to form a new SPV for scattered dyeing units. Directions were issued to the Municipal Corporation Ludhiana to disconnect the sewer connection of the industry. Bank Guarantee of Rs. 1 Lakh has been imposed on the industry.	Units of Industrial Area -A are exploring the possibility of installing CETP.
7.	M/s Madan Dyeing & Finishing	The industry was not achieving the prescribed standards. Notice u/s 33-A of the Water Act, 1974 was issued	Units of Industrial Area -A are exploring the possibility of

	Factory, J-1, textile Colony, Industrial Area-A, Ludhiana	to the industry with an opportunity of personal hearing before the Chairman of the Board. Environmental Compensation of Rs. 50,000 has been imposed and the industry has deposited the same. Directions were issued to the Municipal Corporation Ludhiana to disconnect the sewer connection of the industry. The industry has started the process of shifting to CETP compatible area.	installing CETP.
8.	M/s National Scientific Dyers, 37, Industrial Area-A, Ludhiana	The industry was not Complying with the provisions of the Water Act, 1974. Notice u/s 33-A of the Water Act, 1974 was issued to the industry with an opportunity of personal hearing before the Chief Environmental Engineer. The Project proponent submitted that the industry is a small scale unit and their association is pursuing to locate the land for cluster at another place. The industry agrees to shift, any, cluster is formed by them. Directions were issued to the Municipal Corporation Ludhiana to disconnect the sewer connection of the industry. Bank Guarantee of Rs. 50,000 was imposed to the industry and the industry has deposited the same.	Units of Industrial Area -A are exploring the possibility of installing CETP.
9.	M/s Perfect Dyeing & Finishing Industries 97-C, Industrial Area-A, Ludhiana	The industry was not Complying with the provisions of the Water Act, 1974. Notice u/s 33-A of the Water Act, 1974 was issued to the industry with an opportunity of personal hearing before the Chief Environmental Engineer. The Project proponent submitted that the industry is a small scale unit and their association is pursuing to locate the land for cluster at another place. The industry agrees to shift, any, cluster is formed by them. Directions were issued to the Municipal Corporation Ludhiana to disconnect the sewer connection of	Units of Industrial Area -A are exploring the possibility of installing CETP.

7

Annexure - B

		the industry. Bank Guarantee of Rs. 1 Lakh was imposed to the industry and the industry has deposited the same.	
10.	M/s Swaastik Scientific Dyers (Previously Mahadev Dyeing & M/s Satyam Sci dyers), D-4, Textile Colony, Industrial Area-A, Ludhiana	The industry was not Complying with the provisions of the Water Act, 1974. Notice u/s 33-A of the Water Act, 1974 was issued to the industry with an opportunity of personal hearing before the Chief Environmental Engineer. The Project proponent submitted that the industry is a small scale unit and they will close the dyeing unit within one month. Directions were issued to the Municipal Corporation Ludhiana to disconnect the sewer connection of the industry. Bank Guarantee of Rs. 50,000/-Lakh was imposed to the industry.	The industry has closed its dyeing process.
11.	M/s Sahib Synthetic, G.T Road, West, Ludhiana	The industry was non-complying and accordingly, Directions u/s 33-A of the Water Act, 1974 were issued for closure of the industry and PSPCL Authorities were directed to disconnect the power supply to the industry. The industry removed non-compliances and electricity connection of the industry was restored. Sewer connection has been disconnected by MCL vide no. 127/XEN/O&M/Z-A dated 14.04.2023.	Presently the industry is discharging its treated effluent onto land for plantation only.
12.	M/s Sanjeev Dyeing Works, 1004/9, Circular Road, Ludhiana	The industry was not Complying with the provisions of the Water Act, 1974. Notice u/s 33-A of the Water Act, 1974 was issued to the industry with an opportunity of personal hearing before the Chairman of the Board. The Project proponent failed to attend the hearing. Directions were issued to the Municipal Corporation Ludhiana to disconnect the sewer connection of the industry.	The industry is exploring the possibility of shifting to CETP compatible area or installing ZLD.

Annexure-C

Sr. No.	Name and Address of the industry	Action taken	Present Status
1.	M/s Oriental Knitfab Pvt. Ltd. 278, Industrial Area-A, Ludhiana	Directions u/s 33-A of the Water Act, 1974 were issued for closure of the industry.	Industry closed permanently.
2.	M/s Pawan Lakshmi Processors, 35-36-B, Textile Colony, Industrial Area-A, Ludhiana	Directions u/s 33-A of the Water Act, 1974 were issued for closure of the industry.	Industry closed permanently.
3.	M/s Sangam Dye House, H-8, Textile Colony Ludhiana	Directions u/s 33-A of the Water Act, 1974 were issued for closure of the industry.	Industry closed permanently.
4.	M/s Oriental Textile Processing Co. Pvt Ltd, Samrala Chowk Ludhiana	The industry was non-complying and accordingly, directions u/s 33-A of the Water Act, 1974 were issued for closure of the industry and PSPCL Authorities were directed to disconnect the power supply to the industry. The PSPCL Authorities had disconnected the power supply to the industry. Also, Environmental Compensation of Rs. 2 Lakh was imposed upon the industry for violations made by it. The industry has deposited the Rs. 2 Lakh as Environmental Compensation.	Thereafter the industry removed non-compliances and requested for restoration of electricity connection. After verification of the compliance made by the industry, electricity connection of the industry was restored.

7/20

List of industries which are not connected to any of three CETPs.

Sr. No	Name and address of the Industry	Whether achieving prescribed standards or not	Action taken
1.	M/s Nahar Spinning Mills Ltd, (Dyeing unit) Dhandari Kalan, Ludhiana.	Yes	--
2.	M/s Oriental Textile processing Co. Pvt Ltd, Samrala Chowk, Ludhiana	Yes	--
3.	M/s Oswal Wollen Mill Ltd, GT Sherpur, Ludhiana.	Yes	--
4.	M/s Eveline International, GT road, Dhandari Kalan, Ludhiana.	Yes	--
5.	M/s Sharman Woolen Mills Ltd, VPO Jugiana, GT road, Ludhiana	Yes	--
6.	M/s Garg Acrylic Ltd, Industrial Area C Ludhiana.	Yes	--
7.	M/s Venus Cotsyn India Ltd (Duke Fabrics India Limited), G.T. Road, Near Jalandhar Bye Pass, Ludhiana.	Yes	--
8.	M/s Vardhman Spinning & General Mill, Chandigarh Road, Ludhiana	Yes	--
9.	M/s Mahaluxmi Processing House Pvt Ltd, C-231 phase 8 Focal Point Ludhiana.	Not Achieving	Action initiated against the industry.
10.	M/s Vardhman Polytex Ltd, D-295/1 Phase 8 Focal point, Ludhiana.	Yes	--
11.	M/s Vardhman Yarn and Thread Ltd, D-295/2 phase 8 Focal point Ludhiana	Yes	--
12.	M/s Centex International Pvt. Ltd., Sua Road, Village Gobindgarh, Adj. Focal Point, Phase-VII, Ludhiana.	Yes	--

Sr. No.	Name and Address of the industry	Whether achieving prescribed standards or not	Action taken
13.	M/s Adhi Enterprises, B-XXIII-2120/1, Textile Colony, Industrial Area-A, Ludhiana	Yes	--
14.	M/s Azeez Fabrics Pvt. Ltd, 251, Industrial Area-A, Ludhiana	Yes	--
15.	M/s B.K Wools, 236/5, Industrial Area-A, Ludhiana	Yes	--
16.	M/s Bharat Jiwan Dyeing Factory, 42, Industrial Area-A, Ludhiana	Yes	--
17.	M/s Capital Dyeing Company, 176, Industrial Area-A, Ludhiana	Not achieving	Directions u/s 33-A of the Water Act, 1974 issued for closure of the industry and the PSPCL Authorities have disconnected the power supply to the industry. The industry has submitted proposal to shift to the Rahon Road and has also obtained NOC from the Board for new site. Electricity connection restored temporarily for 06 months and CTOs granted subject to the condition that the industry shall shift to Rahon road within 06 months.
18.	M/s D.V Saharan & Sons, Plot No. 404, Industrial Area-A, Ludhiana	Yes	--
19.	M/s Golu International, 14-A, Industrial Area-A, Ludhiana	Not achieving	Directions u/s 33-A of the Water Act, 1974 issued for closure of the industry and the PSPCL Authorities have disconnected the power supply to the industry.
20.	M/s Ishan Enterprises, 887, Industrial Area-A, Ludhiana	Yes	--
21.	M/s Jamna Dyeing & Finishing Mills, 2840, Industrial Area-A, Ludhiana	Yes	--

Annexure -D

Sr. No.	Name and Address of the industry	Last date of Monitoring/ Sampling	Action taken
22.	M/s Madan Dyeing & Finishing Factory, J-1, Textile Colony, Industrial Area-A, Ludhiana	Yes	--
23.	M/s National Scientific Dyers, 37, Industrial Area-A, Ludhiana	Yes	--
24.	M/s Natraj Scientific Dyers, Opp. Aman Dharam Kanda, Industrial Area-A, Ludhiana	Yes	--
25.	M/s Oriental Knitfab Pvt. Ltd. 278, Industrial Area-A, Ludhiana	--	Unit Closed permanently.
26.	M/s Pawan Lakshmi Processors, 35-36 B, Textile Colony, Industrial Area-A, Ludhiana	--	Unit Closed permanently.
27.	M/s Perfect Dyeing & Finishing Industries, 97-C, Industrial Area-A, Ludhiana	Yes	--
28.	M/s Pritam Sci. Dyers, 16-A, Industrial Area-A, Ludhiana	Yes	--
29.	M/s Punjabi Dyeing, 367, Industrial Area-A, Ludhiana	Yes	--
30.	M/s R.P. Processors, 848/11, Industrial Area-A, Ludhiana	Yes	--
31.	M/s Rajneesh Dyeing House, 16-B, Industrial Area-A (Extension), Ludhiana	Yes	--
32.	M/s Rampal Sci. Dyers, 216, Industrial Area-A, Ludhiana	Yes	--
33.	M/s Sangam Dye House, H-8, Textile Colony Ludhiana	--	The industry closed permanently.
34.	M/s Swaastik Scientific Dyers, D-4, Textile Colony, Industrial Area-A, Ludhiana	Yes	--
35.	M/s Sewak Scientific Dyers, Plot No. 131/1, Industrial Area-A, Ludhiana	Yes	--
36.	M/s Sun Shine Dyeing Pvt. Ltd., 261, Industrial Area-A, Ludhiana	Yes	--

Sr. No.	Name and Address of the industry	Last date of Monitoring/ Sampling	Action taken
37.	M/s Dhir Processors & Traders, 123, Industrial Area-A, Ludhiana	Yes	--
38.	M/s Om Processors Pvt. Ltd., K-3, Textile Colony, Industrial Area-A, Ludhiana	Yes	--
39.	M/s Awon Printers, St. No. 3, Baba Gajja Jain Colony, Near Moti Nagar, Ludhiana	Yes	--
40.	M/s H.C Dyeing Works, B-30, Plot No. 3595-96, Baba Deep Singh Nagar, Moti Nagar, Ludhiana	Yes	--
41.	M/s J.S Jain Dyeing Factory Plot no. 26/6/2, Near Moti Nagar, Bye Pass Ludhiana	Yes	--
42.	M/s Malhotra Dyeing Kuldeep Nagar, Jalandhar Road, Ludhiana	Yes	--
43.	M/s Nav Bharat Dyeing Works, Sardar Nagar, Rahon Road, Ludhiana	Yes	--
44.	M/s Ramal Dyeing, Jalandhar Bye Pass, Opp. Shakti Nagar, Ludhiana	Yes	--
45.	M/s Sagar Apparels, B-XXX-2586/87, Baba Gajja Jain Colony, Moti Nagar Ludhiana	Yes	--
46.	M/s Sanjeev Dyeing Works, 1004/9, Circular Road, Ludhiana	Yes	--
47.	M/s B.S Dyers, Plot No. 7, Friends Industrial Estate, Opp Aarti Steels, Focal Point, Ludhiana	--	Industry permanently Closed
48.	M/s KKK Mills D-40, Phase-5, Focal Point, Ludhiana	Yes	--
49.	M/s Awon Processors, H No-176, Khasra No-22//24, B-XXX-2618-2619/A, Moti Nagar, Ludhiana	Yes	--
50.	M/s Ganesh Dyeing Mills, G.T. Road, Dhandari Kalan, Ludhiana.	Yes	--

Annexure -D

Sr. No.	Name and Address of the industry	Last date of Monitoring/ Sampling	Action taken
51.	M/s Sahib Synthetics, G.T. Road, West, Ludhiana	Yes	--
52.	M/s Jamail Army Store, St. No. 4, Iqbal Nagar, Tajpur Road, Ludhiana	Yes	-
53.	M/s Ram Dyeing, Near Radha Swami Satsang House, Tibba Road, Ludhiana.	Yes	-
54.	M/s Beas Scientific Dyers, New Shakti Nagar, G.T. Road, Ludhiana	--	Industry closed permanently.

me

Dyeing units connected to CETP 40 MLD

Sr.No	Name & Address of industry	Consented discharge (in KLD)	Proposed shares in CETP (KLD)	Production data
1.	Ashoka Dyeing and Finishing Mills Private Limited, C-133, Phase-5, Focal Point, Ludhiana	531.15	1000	Washing, Bleaching, Dyeing & Printing @ 12 MTD
2.	Blue Star Processor P Ltd, D-57-58, Phase 5, Focal Point Ludhiana.	133.6	200	Dyeing & Finishing for All type of Fabrics (Polyester, PC, Cotton) @ 3 TPD
3.	GNC DYEING AND FINISHING MILLS, C-21, Phase III, Focal Point, Ludhiana	1201.3	1275	FINISHING OF FABRICS @ 12.3 T/day, DYEING FOR ALL TYPE OF FABRICS (POLYESTER /PC / COTTON) @ 12.3 T/day
4.	Jai Mata Di Dyeing & Finishing Mills, D-122, Phase V, Focal Point, Ludhiana	281.2	500	DYEING & FINISHING OF KNITTED FABRICS @ 1.5 TPD, PROCESSING (DYEING & WASHING) OF READYMADE GARMENTS @ 500 nos./day
5.	Maharaja Processors, D-139, Phase-5, Focal Point, Ludhiana	675.95	800	Washing Dyeing & Finishing of Cloth @ 6050 kg/day
6.	Navyug Laminates Versatile Private Limited, C-124, Phase-5, Focal Point, Ludhiana	284.6	500	Dyed acrylic @ 1050 Kg/day Fiber/Waste/Yarn, Dyed polyester fabric @ 8325 Kg/day, Laminated & coated fabric @ 17000 Meter/day
7.	Raunaq Fabrics Pvt Ltd, C-30, Phase-2, Focal Point, Ludhiana	696.26	500	Knitted Dye Cloth & Readymade Garment @ 3600 kg/day, Printing of Knitted fabrics Finishing of Knitted Fabric @ 200 kg/day
8.	Riddhi Processors Pvt Ltd, D-83, Phase-5, Focal Point, Ludhiana	831.67	1000	Dyeing & Finishing of Cloth @ 6500 kg/day
9.	Rosy Spinning Mills Pvt Ltd, D-79, Phase-5, Focal Point, Ludhiana	299.75	300	Dyeing of Fabric Dyeing of Acrylic / Cotton / Polyester / Nylon and wool material @ 4 MTD, Fancy Yarn @ 2 MTD
10.	Saachi Processors Pvt Ltd, A-3, Phase-5, Focal Point, Ludhiana	712.04	1200	Dyeing/Washing of Cloth Finishing of Cloth @ 18 TPD
11.	Sailopal Dyeing works, D-96, Phase-5, Focal Point, Ludhiana	76.4	235	Dyeing job work basis @ 2000 kg/day

Annexure-F

12.	Shiva Dyeing and Finishing Mills, E-97, Phase-4, Focal Point, Ludhiana	408	650	Dyed Polyester Cloth @ 11 MT/day
13.	Shivam Processors, 1725/A-3, Phase-5, Focal Point, Ludhiana	480.64	500	Dyeing of Acrylic/Cotton yarn @ 2200 kg/day
14.	Superfine Knitters Ltd, C-5, Phase-5, Focal Point, Ludhiana	95.84	125	Fabric Compaction (Job Work) @ 3000 kg/day, Washing of Fabric @ 1000 Kg/day
15.	Aggarwal Scientific Dyers, D- 324, Phase-8, Focal Point, Ludhiana.	150	150	Dyeing of Yarn @ 2000 Kg/Day, Dyeing of Fabric @ 3000 Kgs/Day, Dyeing of Fiber @ 1200 Kgs/Day
16.	Amar Industries Limited, C-256, Phase-8, Focal Point, Ludhiana.	650	650	Dyeing & Finishing of Polyester Fabrics @ 33875Kgs/day, Dyeing & Finishing of Cotton Fabrics @ 13550 Kgs/day, Dyeing & Finishing of PC Fabrics @ 12195Kgs/day
17.	Arora Knit Fab (P) Ltd. HA-51- 52-53, Phase-6, Focal Point Ludhiana	1000	1000	Knitted Cloth @ 7000 Kgs/day, Dyed Blanket @ 2000 Number/day, Dyed Cloth @ 7000 Kgs/day, Printing of Cloth @ 3000 Kgs/day, Finishing of Cloth @ 7000 Kgs/day.
18.	B.M. Processors, E-674, Phase- 8, Focal Point, Ludhiana.	200	200	Dyeing of Acrylic Yarn @ 2500 Kgs/day
19.	Bhasin Industries, E-751,752 & F- 325-326, Phase-8, Focal Point, Ludhiana	200	200	Textile Fabric @ 3500 Meter/day, Dyeing, Finishing & Printing of Textile Fabric @ 3500 Meter/day, Dyeing of Fabrics @ 3600 Kgs/day.
20.	BPR Zippers, F-295, Phase-8, Focal Point, Ludhiana	10	10	Dyed Zippers Rolls @ 300 Kgs/day, Black Zippers Rolls @ 1200 Kgs/day.
21.	Centex Fabrics, Export Unit-II, D- 217, Phase-7, Focal Point, Ludhiana.	100	125	Sweater, Pullover, Scarves, Stoles, Readymade Garments, Shawls, Cap, Fabrics and Accessories @ 20000 Number/day
22.	Centex International Pvt. Ltd., Sua Road, Village Gobindgarh, Adj. Phase-7, Focal Point, Ludhiana.	1000	1000	Shawls, Scarves, Fabrics, Yarn, Readymade, Garments, Knitted Sweater, Scarf, Stole, Capes @02 TPD
23.	Dashmesh Weaving & Dyeing Mills Pvt. Ltd., C-193/A, Phase-6, Focal Point, Ludhiana.	2000	2000	Dyeing of Polyester Fabrics/Cloths @ 24750 Kgs/day, Dyeing of PC Fabric/Cloth @ 8100 Kgs/day, Dyeing/Washing of Garments @ 3600 Kgs/day.
24.	Davinder Sandhu Impex Ltd., D-340, D-294, C-292, Phase-8, Focal Point,	1000	1000	Dyeing & Finishing of Cotton/ Polyester Cotton @ 13.905 TPD, Dyeing & Finishing of Cotton/

Annexure-F

	Ludhiana.			Polyester Cotton @ 37.080 TPD
25.	Dhawan Processors, E-669 & 670, Phase-8, Focal Point, Ludhiana.	975	975	Dyeing for all type of Fabrics (Cotton/ PC/ Polyester) @ 12825 Kgs/day, Dyeing for all type of yarn (Cotton/ PC/ Polyester) @ 7250 Kgs/day.
26.	Ess Aar Coating P. Ltd., E-486, Phase-6, Focal Point, Ludhiana.	500	500	Dyeing of Knitted Fabric @ 6.6 TPD.
27.	Fahrenheit Clothing India Pvt. Ltd., C-190, Phase-7, Focal Point, Ludhiana.	85	100	Shirts @ 500 Numbers/ Day, T-Shirts @ 2000 Numbers/Day, Lower & Upper @ 500 Numbers/day.
28.	Ganpati Industry, D-355, Phase- 8, Focal Point, Ludhiana.	1000	1000	Dyeing of all type of Fabric (Cotton/ PC/ Polyester) @ 12 TPD, Finishing of all type of Fabric (Cotton /PC /Polyester) @ 7.5 TPD
29.	Geesun (India) Inc. Previously: The Makers Pvt. Ltd., D-263, Phase-8, Focal Point, Ludhiana.	1300	1300	Finishing of Fabric @ 06 TPD, Dyeing of PC /Cotton @ 5.3 TPD.
30.	Gian Chand Sushil Kumar Jain, D-337, Phase-8, Focal Point, Ludhiana	340	340	Twisting, Dyeing, Processing, Finishing & Winding of all type of Yarns & Threads @ 4340Kgs/day.
31.	Golden Enterprises, HC-24, Phase-6, Focal Point, Ludhiana.	500	500	Dyeing of Yarn Acrylic @ 4.275 TPD, Dyeing of Cotton/ Polyester-Cotton/ PC Fabrics @ 5.080 TPD, Dyeing of Yarn Acrylic @ 5.650 TPD, Dyeing and Finishing of Polyester Fabric @ 13.7 TPD.
32.	Jain Dyeing Works, HB-14 & 15, Phase-6, Focal Point, Ludhiana.	279.5	500	Dyeing of Acrylic Tow/Wood Top @ 3300 Kgs/day, Dyeing of Yarns @ 1000 Kgs/day, Washing and Dyeing of Garments @ 1000 Kgs/day.
33.	Kaur sain Spinning Mills, (Dyeing Unit), A-17, Phase-8, Focal Point, Ludhiana.	800	800	Yarn and cloth (Polyester Cotton / Polyester/ Cotton/ Bleached White) @ 10.8 TPD
34.	Keshav Scientific Dyers, E-676, Phase-8, Focal Point, Ludhiana	100	100	Dyed Polyester @ 05 TPD, Dyed PC /Cotton @ 02 TPD
35.	Kudu Knit Process Pvt. Ltd., C-219, Phase-8, Focal Point, Ludhiana	1000	1000	Knitting of Yarn @ 23 TPD, Dyeing & Finishing for all type of Fabrics (Polyester, PC, Cotton) @ 21 TPD, Dyeing for all type of Yarn (Polyester, PC, Cotton) @ 6.5 TPD, Printing for all types PF Fabrics (Polyester, PC, Cotton) @ 2.3 TPD
36.	Lovely Fabrics & Processors Pvt. Ltd., B-55, Phase-7,	300	300	RFD/Washing/Polyester Dyeing @ 02 TPD

	Focal Point, Ludhiana.			
37.	M.K Aggarwal Hosiery Pvt. Ltd., C-234 & D-338, Phase-8, Focal Point, Ludhiana.	500	500	Dyeing of Polyester Fabric @ 6500 Kgs/day, Dyeing of PC/Cotton Fabric @ 2600 Kgs/day.
38.	Mahadev Processors (Formerly Known as Sarvotam Finishers), E-726, Phase-8, Focal Point, Ludhiana.	300	300	Dyeing of polyester fabrics @ 10.5 TPD
39.	Mahesh Dyeing House, D-287, Phase-8, Focal Point, Ludhiana	600	600	Dyeing of Yarn Acrylic @ 2550 Kgs/day, Dyeing and Finishing of Polyester Fabrics @ 11.5 TPD, Or Dyeing and Finishing of Cotton/PC @ 4.6 TPD.
40.	Mega Line Enterprises, D-292, Phase-8, Focal Point, Ludhiana.	500	500	Dyeing & washing of garments @ 10000 Numbers/day, Printing of Garments @ 2000 Number/day, Dyeing of Fabric @ 2500 Kgs/day.
41.	Nanak Dyeing, D-331, Phase-8, Focal Point, Ludhiana.	200	200	Dyeing of Polyester Fabrics @ 3700 Kgs/day, Dyeing of Acrylic Yarn @ 2400 Kgs/day, Washing of Garment @ 625 Kgs/day.
42.	Nav Durga Dyeing House, E-675, Phase-8, Focal Point, Ludhiana.	300	300	Dyeing for all type of Fabrics (Cotton /PC/ Polyester) @ 3000 Kgs/day.
43.	P.I. Cottex (Unit-II), E-638, Phase-7, Focal Point, Ludhiana	1000	1000	Finishing of Cloth @ 17 TPD, Printing of Fabric/ Cloth @ 3.5 TPD, Dyeing and Washing of Fabric/ Cloth @ 13.5 TPD.
44.	P.V.M. Enterprises Pvt. Ltd., D-341-342, Phase-8, Focal Point Ludhiana	1000	1000	Dyeing of Knitted Cotton Fabric @ 9550 Kgs/day, Dyeing of Knitted PC Fabric @ 7163 Kgs/day, Finishing of Knitted Fabric @ 16713 Kgs/day, Printing of Knitted Fabric @ 7600 Kgs/day.
45.	Pacific Dyers, E-745, Phase-8, Focal Point, Ludhiana.	300	300	Dyeing & Finishing of Polyester Fabrics @ 12 TPD
46.	Perfect Dyeing & Finishing Industries, C-237,238 & E-685 & E-676, Phase-8, Focal Point, Ludhiana.	450	450	Dyeing of PC Fabrics @ 9700 Kgs/day, Printing of PC Fabrics @ 3000 Kgs/day, Finishing of Printed/Dyed PC Fabrics @ 8400 Kgs/day.
47.	Punjab Wool Syndicate, Focal Point, Phase-6, Ludhiana	35	35	Dyeing of Wool/ Fiber/ Raw Wool/ Yarn/ Fabric @ 300 Kgs/day, Washing of Fabrics/ Cloth @ 4.2 TPD.
48.	R.K. Rajindera Dyeing House, D-290, Phase-8, Focal Point, Ludhiana	300	300	Dyeing of Polyester Fabric @ 11400 Kgs/day, Dyeing of Acrylic/Fancy Yarn @ 1800 Kgs/day

Annexure-F

49.	R.N. Knit Fab, E-449, Phase-6, Focal Point, Ludhiana	50	50	Washing of PC/ Cotton @ 3.5 TPD
50.	Raghav Industries, D-283, Phase-8, Focal Point, Ludhiana.	500	500	Dyeing & Finishing for all type of Fabrics (Polyester/PC/Cotton) @ 10 TPD.
51.	Raghav Woollen Mills (P) Ltd., D-168, Phase-6, Focal Point, Ludhiana.	200	200	Dyeing of Acrylic Yarn @ 3660 Kgs/day
52.	Rainbow Scientific Dyers (Leesee of Roshan Processors), C-211, Phase-8, Focal Point, Ludhiana.	900	900	Dyeing for all type of fabrics (Polyester/ PC/ Cotton) @ 12 TPD, Dyeing for all type of yarn @ 4320 Kgs/day, Finishing for all type of fabrics (PC/Polyester/Cotton) @ 12 TPD
53.	Ramal Industries, D-265-66, Phase-8, Focal Point, Ludhiana.	1400	1400	Dyeing of Acrylic Yarn @ 7725 Kgs/day, Dyeing of all type of Fabrics @ 31.5 TPD
54.	Ramson Processors, E-506, Phase-6, Focal Point, Ludhiana	300.0	300	Dyed of Acrylic Yarn @ 3000 Kgs/day.
55.	Ruby Dyeing & Fin. Mills, D-277, Phase-8, Focal Point, Ludhiana.	600	600	Dyeing & Process of Polyester Fabric & Yarn @ 12.950 TPD, Dyeing & Process of Acrylic Yarn @ 4.410 TPD.
56.	S.K. Kohli Textile Industry, E- 664, Phase-8, Focal Point, Ludhiana	400	400	Dyeing of Acrylic Yarn/Polyester @ 5000 Kgs/day.
57.	S.K. Udyog, D-256, Phase-8, Focal Point, Ludhiana.	300	300	Dyeing of Cloth @ 1500 Kgs/day, Finishing of Cloth @ 1500 Kgs/day.
58.	S.S. Processor, F-184, Phase-8, Focal Point, Ludhiana	160	160	Dyeing of Polyester Fabric @ 5250 Kgs/day, Or Dyeing of PC Fabric @ 1650 Kgs/day.
59.	Samrat Dyeing House, D-329, Focal Point, Phase-8, Ludhiana	150	150	Dyed Yarn @ 2200 Kgs/day
60.	Sanya Fabrics, F-156,157,170, Phase-8, Focal Point, Ludhiana.	350	350	Printing of Fabrics @ 03 TPD, Dyeing & Washing of all type of Fabrics @ 06 TPD, Stenting of Fabric @ 12 TPD, Rasing of Fabrics @ 06 TPD, Shearing of Fabrics @ 06 TPD, Knitting of Yarn @ 7.5 TPD
61.	Shree Parshvanth Threads, E-678, Phase-8, Focal Point, Ludhiana.	100	100	Dyeing of Polyester Yarn @ 04 TPD, Dyeing of Viscose Yarn @ 1.9 TPD, Dyeing of Cotton Yarn @ 1.3 TPD
62.	Shree Ramal Industry Private Limited (Previously as Deluxe Fabrics), HB-1 & 2, Phase-6, Focal Point, Ludhiana.	900	900	Dyeing for all type of fabric (Polyester /PC/ Cotton) @ 14.5 TPD

Annexure-F

63.	Shyam Texchem Pvt. Ltd., D- 228, Phase-7, Focal Point, Ludhiana	700	700	Dyeing & Washing of Polyester /PC/ Cotton Cloth @ 10 TPD
64.	Sky Clothing, D-351/351-A, Phase-8, Focal Point, Ludhiana	1000	1000	Dyeing of PC Fabric @ 12500 Kgs/day, Finishing of Fabric @ 12500 Kgs/day.
65.	Suvidhi Cotsyn, C-189/A & E- 450, Phase-6, Focal Point, Ludhiana	1500	1500	Dyeing of Cotton, Blended Yarns & Fabrics @ 2700 TPA.
66.	V.H. Scientific Dyers, D-291, Phase-8, Focal Point, Ludhiana.	1000	1000	Dyeing of Polyester/PC Fabrics @ 6650 Kgs/day.
67.	Vishnu Fabrics, K-192, Phase-8, Focal Point, Ludhiana	50	50	Finishing of Polyester @ 1400 Kgs/day, Finishing of Cotton @ 200 Kgs/day

7

Annexure-F

Dyeing units connected to CETP 15 MLD

Sr.No	Name & Address of industry	Consented discharge (in KLD)	Proposed shares in CETP (KLD)	Production data
1.	Adinath Dyeing & Finishing Mills, Dyeing Complex, Bahadurke Road, Ludhiana	1900	1900	Dyeing of fabric @ 24000 Kg/day, Finishing of fabric @ 34000 Kg/day, printing of fabric @10000 kgs/day, Dyeing & washing of garments @ 2000 pcs/day
2.	M/s Sangeet Scientific Dyers (formerly known as Arihant Scientific Dyers), Dyeing Complex, Bahadurke Road, Ludhiana.	400	400	Dyeing of knitted cloth/yarn @ 4000 Kg/day
3.	Shree Gopal Ji Dyeing House (Previously known as Atam Dyeing & Finishing Mills), B-XXXII, 736/2, Bahadurke Road, Dyeing Complex, Ludhiana	500	500	DYEING AND FINISHING OF POLYESTER FABRIC @ 19.8 Metric Tonnes/Day OR DYEING AND FINISHING OF COTTON/POLYESTER-COTTON FABRIC @ 7.920 Metric Tonnes/Day
4.	Chopra Process, Bahadur Ke Road, Dyeing Complex, Ludhiana	150	150	Washing of Garments @ 1500 No./day
5.	Eakta Dyeing & Finishing House, Bahadurke Road, Dyeing Complex, Industrial Zone, Ludhiana.	1800	1800	Fabric Dyeing & Finishing of Cotton/ Polyester @ 18 MTPD, Yarn Dyeing @ 4 MTPD
6.	Girnar Fabrics India Private Limited, Village Bhattian, K.B. Road, G.T. Road West, Ludhiana	800	800	Dyeing of Yarn @ 4600 kgs/day, Dyeing of polyester fabric @ 13200 Kgs/day and Dyeing of cotton fabric @ 4500 Kgs/day
7.	Jain Shawls and Fabrics Pvt Ltd, Opp. Indian Oil Petrol Pump, Plot No. E-14/1682, Bahadurke Road, Ludhiana	300	300	P.C Cotton/ Polyester Fabric @ 3 MTPD, Shawls @ 450 Nos/day, All types of Yarns @ 1500 Nos/day
8.	Oswal Dyeing & Finishing Mills, Villiage Karabara, Dyeing Complex, Bahadurke Road, Ludhiana	500	500	Dyeing for all type of fabrics (Polyester) @ 3 TPD, Dyeing for all type of yarn (Polyester) @ 2 TPD
9.	Sangat Dyeing House, BahadurKe Road, Ludhiana	400	400	Dyeing of Yarn /Cloth @ 3700 Kg/day.
10.	Shri Balaji Finishing Mills (Formerly Shri Roop Dyeing & Finishing Mills, Dyeing Complex, Bahadurke Road,	1400	1400	Polyester Dyeing @ 10.5 MTPD, Finishing of Dyed Polyester Cloth (tubler) @ 4 MTPD, Finishing of Dyed Polyester Cloth (Compactor) @ 4

Annexure-F

	Ludhiana			MTPD, Finishing of Dyed polyester Cloth (Raising) @ 2.5 MTPD
11.	Radha Processor formerly known as Navkar Dyeing, Bahadurke Road, Dyeing Complex, Ludhiana	100	100	Dyed Acrylic Yarn @ 1000 Kg/day
12.	Shiva Processors (Formerly-Triveni Processors) Dyeing complex, Bahadurke Road, Ludhiana East.	400	400	Dyeing of Polyester fabric of job basis @ 6 TPD
13.	Sadan Hosiery Pvt. Ltd., B-32-E-14/475, Gurbaksh Nagar, Bahadurke Road, Ludhiana	650	650	Polyester @ 3750 Kgs/day, Cotton/Cotton Blended Fabric @ 9 MTPD
14.	Ranbir Enterprises Pvt. Ltd. (Opc), Dyeing Complex, Bahadurke Road,	100	100	The industry is lying closed since 02 years
15.	Viney Knitwears Pvt. Ltd. (Unit-II), E-14/736/2-B, Dyeing Complex, Bahadurke Road, Ludhiana	50	50	Woolen Garments @1155 Number/day
16.	Lark Knitwear, sharman Enclave, B/s Nagesh Hosiery, G.T. Road, West, Ludhiana	400	400	Knitted Fabric @ 5000 Kg/day and Processed Fabric @ 10,000 Kg/day
17.	Top Gear Fashions, B-XXXII, E-14/1679, Bahadurke Road, Vill. Taraf Karaba, Hadbast no. 161, Ludhiana	300	300	Dyeing & washing of garments @ 12500 Number/Day
18.	Navkar Dyeing and Finishing Mills, B-32-E-14-3295, Dyeing Complex, Bahadurke Road, Ludhiana	1000	1000	Dyeing of polyester / Cotton Knitted Fabric @ 10 MTPD, Tubeler Drying Process @ 6000 kg/day, Compactor Drying process @ 4000 Kg/day
19.	Decent Finishers, B-XXXII-E-14-2296/3, Dyeing Complex, Bahadurke Road, Ludhiana.	550	550	Dyeing of Polyester & Cotton @ 7 T/day, Dyed Knitted cloth for washing @ 4 T/day
20.	Oswal Finishing Mills B-32, Dyeing Complex, Industrial Zone, Bahadur Ke Road, Ludhiana.	1200	1200	Dyed & finished clothes @ 10000 kgs/day
21.	NADAR PRINTS, B-XXXII, DYEING COMPLEX, BAHADUR KE ROAD, LUDHIANA.	50	50	DIGITAL PRINTING ON FABRICS (LADIES SUITS) @400 nos/day
22.	Regal Enterprises (Previously known as Zip India) B-32, Mahavir	50	50	Finishing Zipper @ 120 MTY, Zipper Roll @ 240 MTY

	Enclave, Akash Nagar, Village Bhoura, Ludhiana			
23.	Prime Processors, Swami Vivekanand Marg, Bhatian Bahadur Ke Road, Ludhiana	500	500	Polyester Fabric Dyeing @ 10500 kgs/day, PC / Cotton Fabric dyeing @ 3150kgs/day
24.	Narang Processors, 1st floor of M/s Prime Processors, Swami Vivekanand Marg, Bahadurke Road, Bhattian, Ludhiana	50	50	Polyester cotton and cotton on job basis (washing)@ 9000 kgs/day, polyester cotton and cotton on job basis (finishing)@ 12000 kgs/day
25.	Sidhi Vinayak Processors and chemicals, Near Sangat Dyeing, Dyeing Complex, Bahadurke Road, LDH	50	50	Dyeing & washing of yarns/ garments @ 2000 nos/day
26.	Adinath Knit, Plot No. E-14/3279, Bahadurke Road, Dyeing Complex, Ludhiana	100	100	FABRIC WASHING/ DYEING @ 2TPD, GARMENT DYEING @ 1TPD
27.	Ansh Processors, DYEING COMPLEX, BAHADUR KE ROAD, LUDHIANA	150	150	GARMENTS WASHING/ DYEING/ PRINTING @ 3000 Numbers/Day
28.	Parbhat Threads (India), Opp- CETP Plant, Bhadurke, Mahavir Industrial Estate, Swami Vivekanand Marg, Ludhiana	50	50	Embroidery Threads @ 500 Kgs/day
29.	Jolly clothing Co, Back Side Nagesh Knitwear, Sharman Enclave, Village Bhattian, G.T. Road, Ludhiana	25	25	Garments Washing/ Dyeing/ Printing @ 600 Nos/day
30.	M/s Vibgyor Dyeing And finishing House, Vivekanand Marg, Dyeing Complex, Ludhiana	300	300	Dyed polyester fabric @ 15 MTPD, Dyed Polyester Cotton Fabric @ 03 MTPD
31.	VEER ENTERPRISES, BAHADUR KE ROAD, BHARTI COLONY CHOWNK, Ludhiana	50	50	Manufacturing Washing/Printing of Kids Wear @ 10000 Number/Day
32.	Vipan Jain And Co Unit 2, Dyeing Complex, Bahadur Ke Road, Ludhiana	100	100	Dyeing of All types of Yarn/ Thread @ 1000 Kg/day
33.	SEHGAL CREATION, BAHADUR KE ROAD, DYEING COMPLEX, OPP SAWDESHI WOOLEN MILL, Ludhiana	75	75	Manufacturing of garments alongwith printing @ 5000 Nos/day
34.	Inaaya International Near Sacred Heart School, Village Bhattian, G.T Road,	0	400	The industry is not yet commissioned

Annexure-F

	Ludhiana			
35.	Tudor International Unit-II B-32/E1-14/2297, Dyeing Complex, Bahadur Ke Road, Ludhiana	0	100	The industry is not yet commissioned
36.	Friends Printers, E-10/4091, Banda Bahadur Nagar, BahadurKe Road, Ludhiana	0	50	The industry is not yet commissioned

37

Dyeing units connected to CETP 50 MLD

Sr.No	Name & Address of industry	Consented discharge (in KLD)	Proposed shares in CETP (KLD)	Production data
1.	A.D. Dyeing & Finishing Mills, Geeta Nagar, Tajpur Road, Ludhiana	323	323	Dyeing of Knitted Fabrics @ 12 T/day
2.	A.K. Dyeing House, Geeta Nagar, Tajpur Road, Ludhiana	351	522	Dyeing of acrylic yarn & polyester cloth @ 3500 Kgs/day.
3.	A.K. Dyeing, Jaswal Complex, Tajpur Road, Ludhiana.	401	694	Dyeing and Washing of polyester cloth @ 1200 Kg/day
4.	Aashish Dyeing, (Shivala Processors), 2220/6, Mahavir Complex, Opp. Central Jail, Tajpur Road, Ludhiana.	150	150	PC and Synthetic Fabric @ 800 Kg/day
5.	Abhay Processors Eariler known as Shyam Dyeing & Finishing Mills, Opp. Central Jail, Tajpur Road, Ludhiana	160.5	413	Acrylic Yarn @ 2000 Kg/day
6.	Adarsh Processors, Mahavir Complex, Opp. Central Jail, Tajpur Road, Ludhiana	150	150	DYEING & WASHING FOR ALL TYPE OF FABRICS (POLYESTER/PC/COTTON) @ 2.2 T/day
7.	Aman Processors, Opp. Central Jail, Near Shiv Mandir, Tajpur Road, Ludhiana.	150	150	Dyeing of acrylic yarn/ Polyester Cloth @ 1200 Kgs/day
8.	Arora Brothers Creations, Plot no. 48, Jaswal Complex, Opp. Central Jail, Tajpur Road, Ludhiana.	125.6	200	Garments Washing, Softening, Silicon, Bio, Enzyme & Stone wash etc.@ 6000 Nos/day
9.	Balak International, Plot No. 14, Jaswal Complex, Kakka Village Road, Opp. Central Jail, Tajpur Road, Ludhiana	625	696	Dyeing of PC Fabric @ 5400 Kgs/day, Dyeing and washing of Polyester Fabric @ 3600 Kgs/day
10.	Balarama Tex Ltd Eariler known as Gangesh Cottex, B/s Yogi Dyeing, Tajpur Road, Ludhiana	300	300	DYEING FOR ALL TYPE OF FABRICS(POLYESTER/PC/COTTON) @ 6 T/day
11.	Berry Scientific Dyers, Opp. Central Jail, Tajpur Road, Ludhiana	300.5	348	Dyeing of acrylic & polyester yarn @ 1500 Kgs/day

Annexure-F

12.	C.K. Processors, Jaswal Complex, Tajpur Road, Ludhiana	783	783	DYED YARN @ 3000 Kgs/day DYED POLYESTER CLOTH @ 22500 Kgs/day
13.	Deepak Dyeing House (M/s Ghip's Processors) Tajpur Road, Near Jaswal Dyeing Complex, Ludhiana	400	400	Dyed PC/Polyester Cloth @ 8 T/day
14.	Famina Fabrics, Plot no. 37, Jaswal Complex, Tajpur Road, Ludhiana	280	478	Dyeing of Knitted Fabric @ 1600 Kg/day & Processing of Garments @ 160 Kg/day.
15.	Friends Finishers, Tajpur Road, Opp. Central Jail, Ludhiana	150.5	200	Dyeing of non cotton cloth @ 1500 Kg/day.
16.	G.K. Finishing, Mata Karam Kaur Colony, Tajpur Road, Ludhiana	100	100	Dyeing of P.C. Cloth @ 2000 Kg/day, Washing of Garments @ 300 Nos/day
17.	G.P. Dyeing, Geeta Nagar, Tajpur Road, Ludhiana	393.6	400	Dyeing of Polyester Fabric @ 4200 Kgs/day, Dyeing of Acrylic Yarn @ 3420 Kgs/day and Dyeing of Garment @ 600 Kgs/day
18.	G.R. Woollen Mills, Geeta Nagar, Tajpur Road, Ludhiana	317	317	Fancy Yarn @ 1020 Kg/day, Dyeing of Yarn/Fabric @ 2980 Kgs/day
19.	Ganga Dyeing & Processors, Bhamian Kalan, Tajpur Road, Ludhiana	400	400	Dyeing of acrylic Yarn @ 1 TPD, Cloth @ 1 T/day
20.	Fortune Impex, (previously known as Golden Processors), VILL. Bhamian Kalan Tajpur Road, Ldh	302.5	1455	Dyed Cotton Cloth @ 3000 Kg/day
21.	Gupta Shivam Dyeing Processors, Ajay Nagar, Tajpur Road, Ludhiana.	261	522	Dyeing of Yarn @ 1440 Kgs/day
22.	Gupta Shivam Processors (Previously known as M/s Shree Balaji Dyeing & Finishing Mill), 137, Mahavir Jain Colony, Tajpur Road, Ludhiana.	150	150	Dyeing of Polyester Yarn @ 1500 Kg/day.
23.	Handa Processors, St. No. 7, Geeta Nagar, Tajpur Road, Ludhiana	430.4	435	Dyeing of Yarn/Cloth @ 3600 Kgs/day
24.	G.K.K. PROCESSORS Previously known as M/S HINDUSTAN FINISHERS, Tajpur Road, Opp. Central Jail, Ludhiana	261	261	Dyeing of Polyester Cloth @ 9000 Kg/day

Annexure-F

25.	Sat Sahib Dyeing (Previously Hindustan Processors], Mahavir Jain Colony, Opp. Octrio Post, Tajpur Road, Ludhiana	220	300	Dyeing & washing of Polyester Fabrics @ 9.6 T/day
26.	Hinglaj Processors, Tajpur Road, Ludhiana	260	609	Dyeing of Polyester Cloth @ 10860 Kgs/day, Dyeing of Polyester Yarn @ 1440 Kgs/day, Finishing of Fabric @ 3 T/day
27.	Bajrang Bali Dyeing earlier known as Indoman Dyeing Works, Opp. Central Jail Tajpur Road, Ludhiana	75.3	93	Dyeing of polyester cloth @ 600 KG/day
28.	Jai Maa Dyeing & Finishing Mills, 485, Tajpur Road, Ludhiana	150	150	Dyeing of Polyester Yarn @ 2000 Kgs/day
29.	Jai Shree Radhey Industry, St. No. 03, Geeta Nagar, Tajpur Road, Ludhiana	518.5	520	Dyeing of acrylic / Fancy Yarn @ 9480 Kg/day
30.	Jasbir Dyeing House, 2250/3 K, Geeta Nagar, Tajpur Road, Ludhiana	101	434	Acrylic yarn on job basis @ 1400 Kg/day.
31.	Jindal Finishing Works, Opp. Central Jail, Tajpur Road, Ludhiana	683.6	735	DYEING FOR ALL TYPE OF FABRICS(POLYESTER/PC/COTTON) @ 13125 Kgs/day DYEING FOR ALL TYPE OF YARN @ 2700 Kgs/day
32.	Jiwan Risham Processors, Vill. Bhamian Kalan, PO Mundia kalan, Tajpur Road, Ludhiana	14	100	Dyed Yarn @ 150 Kg/day
33.	Gopal Ji Garments Pvt. Ltd., formally known as JMG Garments, Mahavir Dyeing Complex, Opp. Central Jail, Tajpur Road, Ludhiana	383	383	Dyeing of clothes @2TPD Finishing of Fabrics @2TPD
34.	K.B. Dyeing, Street No. 5, Geeta Nagar, Tajpur Road, Ludhiana	190	190	Dyeing of Acrylic Yarn @ 2340 Kg/day
35.	Kairavi Processors, Plot no.98-99, Mahavir Colony, Tajpur Road, Ludhiana	200	200	Acrylic Yarn/Polyester Cloth @ 2800 Kg/day and Finishing of Shawls/Fabric @ 4000 Numbers/day
36.	Kay Raj Poddar & Co., Mahavir Jain Colony, Tajpur Road, Ludhiana.	81.5	261	Dyed Cloth @ 05 Metric Tonnes/day
37.	Khanna Industries, Kakka Road, Opp. Central Jail, tajpur Road, Ludhiana.	870	870	DYEING FOR ALL TYPE OF FABRICS(POLYESTER/PC/ COTTON) @ 12.9 T/day, DYEING FOR ALL TYPE OF YARN @ 2.4 T/day,

Annexure-F

				FINISHING FOR ALL TYPE OF FABRICS (P.C/POLYESTER/COTTON) @ 12.9 T/day
38.	Khanna Processors, Tajpur Road, Ludhiana	520	520	Dyeing of Acrylic Yarn on job basis @ 4.320 MTPD
39.	Koutton Dyeing House, Jaswal Complex, Tajpur Road, Ludhiana	382.5	500	Dyeing of Cloth/Yarn @ 2000 Kg/day
40.	Krishna Industries (M/s Krishna Dyieng), 2220/10-A, Shiv Mandir St., Opp. Central Jail, Tajpur Road, Ludhiana	300	643	Polyester Cloth Dyeing @ 4 MTPD
41.	Krishna Processors, B-XXXI, Kullewal, Mahavir Complex, Tajpur Road, Ludhiana	522	522	Washing or Dyeing of yarn Cloth, PC Fabric ETC @ 14 MTPD
42.	Lovely Industries, Near Amrit Dharam Kanda, New Pulli, Tajpur Road, Ludhiana	802	1214	Printing of cloth @ 1000 Kgs./day. Dyeing of Yarn @ 3600 Kgs/day, Dyeing of clothes @ 22TPD
43.	M.R. Dyeing & Finishing Mills, Geeta Nagar, Tajpur Road, Ludhiana	410.4	868	Dyeing of Acrylic/Fancy Yarn @ 5130 Kgs/day
44.	M/s Abhinandan Knits (P) Ltd., (Formally known as M.Tech Processors), Mahavir Jain Colony, Tajpur Road, Ludhiana	351	500	Finishing of Knitted Fabric @ 6000 Kg/day & Dyeing of Acrylic & Polyester Fabric @ 5000 Kg/day.
45.	Madhok Scientific DyersPlot no. 104, Mahavir jain Colony, Tajpur Road, Ldh	236.5	450	Dyeing of Polyester Yarn @ 2500 Kg/day, Finishing of Polyester Fabric @ 5000 Kg/day.
46.	Mahabir Dyeing House, 2279/1, Vishwakarma Nagar, Tajpur Road, Ludhiana	435	435	Dyeing of Acrylic and Fancy Yarn @ 8640 Kgs/day.
47.	Maharaja Dyeing & Finishing Mills, Mahavir Complex, Tajpur Road, Ludhiana.	563	1475	Dyeing of Cloth @ 2000 Kg/day, Finishing/Raised of Cloth @ 12000 Kg/day
48.	Mahavir Dyeing & Finishing Industries, Opp. Central Jail, Tajpur Road, Ludhiana	1007	1435	Dyeing Polyster Cloth & Acrylic Yarn @ 3000 Kg/day, and Finished Fabric @ 7000 Kg/day
49.	Megha Processors, Mahavir Dyeing Complex, Tajpur Road, Ludhiana.	301	300	Dyeing of Garments @ 500 Pcs/day & All type of cloth @ 1700 Kg/day.
50.	Mohinder Dyeing & Finishing House, Mahavir Colony, Kakka Road, Near Makkar Textile, Tajpur	434	434	Dyeing and Finishing of polyester Fabrics @ 19.8 TPD, or Dyeing and finishing of cotton/polyester cotton @ 6.6 MTPD

Annexure-F

	Road, Ludhiana.			
51.	N.V. Processors (Earlier known as Veer Garment), 117, Mahavir Jain Colony, Tajpur Road, Ludhiana	415	415	Dyed knitted fabric/yarn @ 4510 Kg/day
52.	New Amba Dyeing (Unit No. - 2), Mata Karam Kaur Colony, Tajpur Road, Ludhiana	200	822	Dyed Polyester Fabric @ 2400 Kgs/day
53.	New Amba Dyeing, Mata Karam Kaur Colony, Tajpur Road, Ludhiana	336		Dyeing of acrylic yarn @ 3360 Kgs/day
54.	Paras Knit, 2220-2C/1, Mahavir Dyeing Complex, Tajpur Road,	255	255	Dyed Fabric @ 2500 Kg/day
55.	Prabhat Dyeing & Finishing Industry, Tajpur Road, Ludhiana	346.5	347	Dyed Acrylic yarn @ 2400 Kgs/day
56.	Parmod Dyeing, Geeta Nagar, Tajpur Road, Ludhiana	45.5	100	Dyes of acrylic yarn @ 400 Kg/day
57.	Ponahari Dyeing Works, Jaswal complex, Tajpur Road, Ludhiana	399	399	Dyeing of Acrylic Yarn/Polyester Cloth @ 3000 Kgs/day
58.	R.K. Finishing & Processing, Near Shiv Mandir, Opp. Central Jail, Tajpur Road, Ludhiana.	200	200	Dyeing for all type of Fabrics (Polyester/PC/ Cotton) @ 4.5 T/day
59.	R.K. Washing, Plot no.22, Tajpur Road, Mahavir Colony, Ludhiana	65	200	Washing of cloth @4.8 MTPD
60.	R.S. Dyeing, Geeta Nagar, Tajpur Road, Ludhiana	169	169	Dyeing of Acrylic yarn @ 2100 kg/day
61.	Rasila Processors, 13118, Mata Karam Kaur Colony, Tajpur Road, Ludhiana	140	200	Dyeing of polyester @ 1200 Kg/day, Dyeing of PC @ 700 Kg/day & Washing of PC/Polyester @ 600 Kg/day
62.	Royal Processors, 2220/8, Shiv Mandir Street, Mahavir Dyeing Complex, Tajpur Road, Opp Central Jail, Ludhiana	100	100	DYEING OF POLYESTER CLOTH @ 1500 Kg/day & DYEING & WASHING OF GARMENTS @ 500 Numbers/Day
63.	S.K. Dyeing & Finishing, Plot No.1, Mahavir Jain Industrial complex, Tajpur	607	607	DYED YARN, FABRIC & WOOL TOP @ 8040 Kgs/day

Annexure-F

	Road, Ludhiana			
64.	S.K. Industries, 2250/30-A, Geeta Nagar, Tajpur Road, Ludhiana (Earlier Paramount Dye-Tech)	149	149	Dyeing of cloth yarn @ 2000 Kg/day
65.	Saral Dyers, Mahavir Colony, Tajpur Road, Ludhiana (Old Name Stylo Colour Art)	701	780	Dyed Polyester @ cloth 11300 Kg/day
66.	Sehyog Enterprises (Unit-II), Vill. Bhamian Kalan, Tajpur Road, Ludhiana.	401.5	996	Dyeing of Polyester Yarn @ 21.2 TPD, Dyeing of PC/ Cotton @ 5.3 TPD
67.	Shoshi Exports, Opp. Central Jail, Tajpur Road, Ludhiana	45.5	150	Dyeing of Polyester Cloth @ 500 Kgs/day
68.	Shree Balaji Processors, Opp. Central Jail, Tajpur Road, Ludhiana	750.4	2329	Dyeing of Cloth @ 5200 Kgs/day, Printing of Cloth @ 1500 Kgs/day, Finishing of Cloth @ 14400 Kgs/day, Mink Blankets @ 1000 Numbers/day
69.	Sunrise Dyers & Processors Pvt. Ltd., (Earlier Known as Quality Dyeing & Process Mills), B-XXX-2220/8A, Opp. Central Jail, Tajpur Road, Ludhiana	602	696	Dyed Cloth @ 3000 Kg/day, Printed Cloth @ 2000 Kg/day, Readymade garments @ 250 Pcs/day
70.	Techno Knit Craft, Jaiswal Complex, Opp. Central Jail, Tajpur Road, Ludhiana	867	867	Dyeing for all type of Fabrics (Polyester/PC) @ 19.8 TPD, Dyeing and Washing of Garments @ 1000 Nos/day, Washing for all type of fabrics @ 5750 Kgs/day
71.	Vidhata Processors (Eariler Known as G.M.G. Processors), Dyeing Complex, Tajpur Road, Ludhiana	90.5	94	Dyed Yarn @ 1320 Kgs/day
72.	Vohra Dyeing Factory, Jaswal Complex, Plot No. 10, Tajpur Road, Ludhiana.	260	347	DYEING FOR ALL TYPE OF FABRICS(POLYESTER/PC/COTTON) @ 6 T/day
73.	Webson Hosiery Factory, (Previously Known as: Shiv Processors), Jaswal Complex, Tajpur Road, Ludhiana	504	1305	Dyeing of Knitted Fabric @ 12 MT/day
74.	Webson Hosiery Factory, Location-2, Khasra no.20//4/2, Village Bhamian	500		Dyeing of knitted Fabrics @ 12 MTPD

Annexure-F

	Kalan, Jaiswal Complex, Tajpur Road, Industrial Area, Ludhiana			
75.	Woolco Dyers, St. No. 6, Geeta Nagar, Tajpur Road, Ludhiana.	151	216	Dyeing of Acrylic / Polyester Yarn @ 1650 Kg/day
76.	Yogi Dyeing (Previously name as Yogi Dyeing Ltd.), 86-88, Mahavir Indl. Colony, Tajpur Road, Ludhiana	510	716	Dyeing of Cloth @ 4000 Kg/day.
77.	Yogita Collection, Mahavir Jain Complex, Opp. Central Jail, Tajpur Road, Ludhiana.	868	868	Dyeing and finishing of cotton/ polyester cotton (PC) @ 12.7 TPD
78.	Shiv Shakti Dyeing, Kakka Road, Opp. Central Jail, Tajpur Road, Ludhiana	480	777	Dyeing of all type of fabrics (Polyester /PC/Cotton) @ 11 T/day
79.	Fashion Fast (Earlier Known as Sparsh Creations), Geeta Colony, Tajpur Road, Ludhiana	127.7	200	DYEING FOR ALL TYPE OF GARMENTS @ 3000 Kgs/day
80.	Rama Krishna Dyeing, Kakka Road, Opp. Central Jail, Tajpur Road, Ludhiana	405	1305	Dyeing of acrylic & cotton yarn (Viscos yarn) @ 7700 kgs/day Dyeing of Polyester Fabric @ 2800 kgs/day Dyeing of PC/Citton Fabrics @ 700 kgs/day
81.	Royal Coating Plot No-53, Jaswal Complex, Tajpur Road, Ludhiana	480	391	Dyeing Of Knitted Fabric & Polyester Fabric @ 2400 kg/day and Garment Washing @ 600 kg/day
82.	New Ashok Dyeing Factory, #181, Jaiswal Complex, Tajpur Road, Ludhiana	200	200	Dyeing of polyester fabric or PC fabric @ 7.250 MT/day
83.	Komal Dyers, B-31, Preet Nagar, Kakka Road, Tajpur Road, Jamalpur Awana	1376	1378	Dyeing of PC/Cotton @ 10400 Kgs/day
84.	Styllia Garments, Tajpur Road, Near Central Jail, Kakka Road, Ludhiana.	100	100	Dyeing of Knitted Fabric & Polyester Fabric @ 5400 Kgs/day,
85.	H.M. International. Plot No - 27, Near Hardev Nagar, Tajpur Road, Bhamian Kalan, Ludhiana	150	150	Dyeing of PC Yarns @ 2550 Kgs/day
86.	Muskan Processor, Mahavir Jain Colony, Opp Central Jail Tajpur Road, Ludhiana	200.2	409	Dyeing of Polyester/ Acrylic Yarn @ 2.2 MTPD, Dyeing of Polyester/ Fabric @ 11 MTPD

87.	N.K. Washing, Guru Nanak Nagar, Bhamian Kalan, Tajpur Road, Ludhiana	150	150	DYEING FOR ALL TYPE OF FABRICS(POLYESTER/PC/COTTON) @ 3700 Kgs/day
88.	Flora Dyeing, Jaswal Complex, Opp. Central Jail, Tajpur Road, Ludhiana	125.5	339	Dyeing of Yarn/ Fiber @4MTD
89.	Gurmehar International Multi trades Pvt Ltd. Plot No-B-31-2220/9E/6A, Mahavir Jain Colony, Tajpur Road, Ludhiana.	11.2	20	Dyeing Of Viscose Yarn @ 550 kgs/day
90.	Lotus Clothing Co., Jaswal Complex, Opp. Central Jail, Tajpur Road, Ludhiana.	462	752	DYEING AND FINISHING FOR ALL TYPE OF FABRICS(POLYESTER/PC/COTTON) @ 9 T/day
91.	Mahadev Washing, Tajpur Road, Opp. Central Jail, Mandir Wali Gali, Ludhiana	80	100	Washing of PC Dyed Fabric @ 6 Metric Tonnes/Day
92.	Media Impex Pvt. Ltd., Vill. Bhamian Kalan, Tajpur Road, Ludhiana	908	908	Dyeing of Polyester Cloth@ 14 MTPD, Dyeing of Polyester /Cotton @ 5.625 MTPD
93.	Shree Lakshmi Industries, Jaswal Complex, Opp. Central Jail, Tajpur Road, LDH	783	783	Dyeing and finishing for all type of fabric(polyester/pc/cotton) @ 15825 Kgs/day
94.	A.K. Fabrics and processors, B-31, Jaswal Complex, Near Abadi, Preet Nagar, Kakka Road, Tajpur Road, Jamalpur Awana, Ludhiana	348	348	Dyeing of polyester Fabric @ 14.4 MTD
95.	Jai Ganesh Processor, Vill. Bhamian Kalan, Tajpur Road, Ludhiana.	205	873	Dyeing of Cloth @ 2000 Kgs/day Printing of Cloth @ 1000 Kgs/day Finishing of Cloth @ 2000 Kgs/day Raising of Cloth @ 2000 Kgs/day
96.	Narang Sons International 2220-D, Mahavir Dyeing Complex, Opp-Central Jail, Tajpur Road, Ludhiana	150.8	299	Dyeing of Polyester Cloth @2TPD
97.	Bawa jeans Care Co. Plot no. 17-A, Mahavir Jain Colony, Opp. Central Jail, Ludhiana	100	165	Hosiery/garment manf. With washing only
98.	Onkar Industries, Plot No. 18, Focal Point, Central Jail Tajpur Road, Ludhiana	150	150	Dyed Polyester Fabric @2400 kgs/day
99.	New Bombay Dyeing & Bleaching House, Plot NO. 40, Mahavir Jain Colony, Opp. Central Jail, Tajpur	180	180	Dyeing & Finishing of all types fabrics (Polyester/PC/Cotton) @ 16000 Kgs/day

Annexure-F

	Road, Ludhiana			
100.	Shree Krishna Industries, Shiv Mandir Street, Opp central Jail ,Ludhiana	100.8	118	Dyeing of Fabrics @ 1 TPD
101.	R.R. Fabrics, PLOT NO-B- XXXI, MAHAVIR JAIN COLONY, OPP CENTRAL JAIL, TAJPUR ROAD, LUDHIANA	499	499	Dyeing of Polyester Fabrics @ 9250 kgs/day, Dyeing of Garments @ 1000 kgs/day
102.	B.L. Processor, Tajpur Road, Ludhiana	220	220	Dyeing of Polyester Fabrics Cloth @ 10800 Kgs/day
103.	Hari Om Processor, Guru Nanak Nagar, Bhamian Kalan, Ludhiana	50	50	Dyeing of Polyester Fabrics @ 3 Kgs/day
104.	Beas Scientific Dyers, Jaswal Complex, Opp. Central Jail, Tajpur Road, Ludhiana	300	300	Dyeing of Polyester Fabrics @ 7200 Kgs/day, Dyeing of Yarn @ 2700 Kgs/day
105.	Bansal Finishing & Dyeing Works, 54, Jaswal Complex, Opp. Central Jail, Tajpur Road, Ludhiana	6	6	Washing of knitted Cloth @ 1 T/day
106.	Hindustan Fashion, Opp. Central Jail, Tajpur Road, Ludhiana	172	200	Dyed polyester Fabric @ 4800 kgs/day, Dyed acrylic yarn @ 720 Kgs/day
107.	SVN Industries, B- 31/2220/1A OPP. CENTRAL JAIL, Tajpur Road, Ludhiana.	143	143	Dyeing and finishing of polyester fabric @ 5.07 TPD OR Dyeing and finishing of PC cotton fabric @ 2.03 TPD
108.	Master Arts Processors, Dyeing Complex, Tajpur Road, Ludhiana	100	100	Washed garments @ 300 kgs/day

Annexure-G

Reply in Annotated form to the observations of Amicus Curiae appointed by Hon'ble NGT in O.A. no. 225 of 2022 titled as Nitin Dhiman V/s State of Punjab & Ors.

Sr. no.	Page & para no of the report	Observation of Amicus Curiae	Reply / status by Punjab Pollution Control Board
1.	Page 3 Para no. 6 (i)	At 15 MLD Bahadurke Road CETP it was found that the online monitoring system showing BOD, COD, PH and TSS was not working since 28.06.2023. The SPV was testing the inlet and outlet water at its in-house lab the data of which was available till 20.07.2023.	As per email dated 28.06.2023 & 30.06.2023 of Bahadur Ke Textile & Knitwear Association (15 MLD CETP), the online monitoring system was not working and accordingly the BKTKA requested the supplier of online monitoring system to make arrangement for repair of meters. OCEMS has been repaired and working properly.
2.	Page 4 Para no. 6 (iii)	It was observed that the CETP does not keep/ store any data of the online monitoring system while the past data of online monitoring system was also not readily available with PPCB. Thus, the data obtained from the lab on 20.06.2023 could not be compared.	The PPCB has developed well defined online monitoring system to monitor the online continuous monitoring system installed by the major large scale water polluting industries/ CETPs and has also made it mandatory to all the above said industries and CETPs to connect their online monitoring system with server of CPCB/PPCB. Data of online monitoring system can be recovered from the PPCB server for any time period at any time.
3.	Page 4 Para no. 6 (iv)	At the time of visit to 50MLD Tajpur Road CETP it was found that the online monitoring system was not showing data online since 06.07.2023. On query from the plant manager, he showed ignorance regarding monitoring system to be offline. However, at the CETP the system was working as the meter placed near the outlet showed the achieved level of COD,	Working of OCEMS of 50 MLD CETP got affected in the month of July, 2023 due to very heavy rain and flood situation in Tajpur area of Ludhiana. However, the online system started functioning during the visit of the Amicus Curiae and the fact has also been admitted by the Amicus Curiae in his report.

		BOD, TSS and PH. While the undersigned was on site the data started to be shown online. No reason for not showing data online since 06.07.2023 was given.	
4.	Page 4 & 5 Para no. 6 (vi)	The PPCB has last conducted its sample test in month of June. The sample for test was sent by the PPCB on 08.06.2023 which was received by the Punjab Bio Technology Incubator on 09.06.2023. The test report dated 20.06.2023 showed that the CETP has not achieved the standard set by PPCB but has achieved the standard of CPCB. The TDS level as per the report is still beyond the standard. However, in order to compare the lab test result with the data of online monitoring, the online data was not available for 08.06.2023.	The CETP is not achieving the prescribed standards for TDS.
5.	Page 5 Para no. 6 (vii)	During visit at 40 MLD CETP the online monitoring system was found working. The CETP has its own in house lab also and testing is done on daily basis. The PPCB has done its monthly testing on 30.06.2023 for the month of June. The test report obtained from the PPCB laboratory dated 07.07.2023 shows that the CETP has failed to achieve the standards of PPCB. The TDS Level was much higher than the permissible limit.	The CETP is not achieving the prescribed standards for TDS.
6.	Page 5 Para no. 6 (viii)	It was observed that all the three CETPs operate automatically through system called SCADA, i.e, Supervisory Control and Data Assessment. The said system enables the SPV as well as the PPCB to remotely monitor the	SCADA system is well known system for online monitoring of only discharge of industrial units. As per knowledge of the Board, there is no online system available to detect bye-pass system of industrial units.

		quantity of discharge sent by a member unit and take action against it in case of discharge of effluent in excess to its share to the CETP. However, SCADA does not show the actual discharge of a member unit in the event of the member bypassing the effluent to the municipal sewer line.	
7.	Page 6 Para no. 6 (xi)	Connection to CETP by members is not based on their production capacity, i.e., the machinery installed. It appears that the members units have taken share in CETP to comply with the statutory requirement of treating the effluent and continue running their operations but in order to minimize the cost payable to CETP minimal share in CETP is taken.	The industrial units are allowed to discharge effluent as per their share allotment. Machinery installed more than allocated shares has been sealed by the PPCB.
8.	Page 6 & 7 Para no. 6 (xii)	It was observed that 15MLD and 50 MLD CETPs does not have any mechanism to check the groundwater extracted by the member units, however, it was informed by the Director of 40 MLD Focal Point CETP that it monitors the water extracted from underground by its members apart from the inlet water received at the plant from each member. It was informed in presence of PPCB representatives that the said data is also shared with PPCB.	Punjab Water Regulation and Development Authority (PWRDA) is Competent Authority for monitoring of ground water extraction. Thus, matter is related to PWRDA.
9.	Page 7 Para no. 6 (xiii)	It was observed on the basis of the information received on query from all the three CETPs and also from the record of sludge lifted by Nimbua from each of the CETPs that there is a huge variation in the quantity of sludge generated in all three. As informed the sludge	Variation in generation of quantity of sludge is due to type of material dyed by the industrial cluster. BKTKA is mainly engaged in dyeing of cotton fabric, where sludge generation is very high. Tajpur Road cluster works for dyeing of Polyester mainly, where sludge generation is

		<p>generated in 15, 50 and 40 MLD CETPs was 60 MT, 15 MT and 250 MT per month. From the said figures the actual amount of sludge generated per MLD cannot be known while the members units of all the three CETPs are in same process and all the CETPs uses similar process/ technology. No reasoning for said variation was given by any of the stakeholders.</p>	<p>on lower side. Focal Point cluster works for dyeing of all three types of fabrics i.e. cotton, PC & Polyester.</p> <p>Also, there is difference in technology of sludge de-watering. CETP 50 MLD has installed Belt Filter Press where water from sludge is removed by pressing phenomenon and sludge is low in moisture content, thus weight of sludge is less. CETP 40 MLD uses centrifugal phenomenon for sludge dewatering and sludge produce is high in moisture content. CETP 15 MLD has installed centrifugal mechanism followed by steam paddle dryer for drying of sludge.</p> <p>Thus, variation in sludge generation of 03 CETPs is due to technical reasons, type of material dyed and technology adopted for sludge de-watering.</p>
10	<p>Page 9 Para no. 7 (iv)</p>	<p>From the EC granted to the Bahadurke Textile and Knitwear Association (SPV) for 15 MLD CETP and to the Punjab Dyers Association for 117 MLD CETP it was found that the same provided for zero liquid discharge and no discharge into Buddha Nallah. However, during site visit it was found that none of the CETPs were attaining zero discharge or no discharge to reuse the same in industry in violation of the EC condition as well considering the fact that most of the State of Punjab is in dark zone. Out of the 54 scattered units only one (1) unit has attained zero liquid discharge and none of the other units which are operating are reusing water.</p>	<p>It was also one of the grievances of the applicant in the original application. It was alleged that MoEF&CC has issued the Environmental Clearance to Bahadurke Road 15 MLD CETP for setting of this CETP on the basis of Zero Liquid Discharge (ZLD) technology but said CETP has been installed without ZLD technology. Upon examination of the grievance, it is observed that in the first instance, the Environmental Clearance for 117 MLD was issued by the Ministry of Environment and Forest to Punjab Dyers Association on 03.05.2013 and Environmental Clearance for 15 MLD CETP was issued by MoEF&CC to M/s</p>

Bahadurke Textile and Knitwear Association Ltd. on 08.12.2014.

The MoEF&CC has imposed a condition in the Environmental Clearance granted to M/s Bahadurke Textile and Knitwear Association Ltd. dated 08.12.2014 that the proponent shall maintain zero discharge. A copy of letter dated 08.12.2014 vide which Environmental Clearance was granted by the MoEF to M/s Bahadurke Textile and Knitwear Association Ltd. is enclosed herewith as **Annexure-A**. However, vide another letter dated 18.03.2016, the Government of India, Ministry of Environment, Forest and Climate Change while examining the new proposal of CETP has recommended and approved the proposal of M/s Bahadurke Textile and Knitwear Association Ltd. to initiate the CETP based on conventional treatment system in Phase-1 with adoption of ZLD in Phase-2, for which the Association will apply to the MoEF&CC at a later stage as an up-gradation case. A copy of letter dated 18.03.2016 issued by the Government of India, Ministry of Environment, Forest and Climate Change to M/s Bahadurke Textile and Knitwear Association Ltd. is enclosed herewith as **Annexure-B**. It is pertinent to mention here that the Joint Committee has also examined these facts and the same have been mentioned in the report of the Joint Committee.

The Board has written letter no.7328 dated 2.12.2022 to the SPV, CETP of 15 MLD Bahadurke

3

Annexure-G

			Road, Ludhiana with direction to take corrective measures to achieve prescribed standards and to adopt the ZLD scheme after getting necessary permissions/ approvals from the MoEF&CC and a copy of the letter dated 2.12.2022 is enclosed herewith as Annexure-C .
11	Page 10 Para no. 8	That pursuant to the site visit on 21.07.2023, the undersigned came to know that on 22.07.2023 the Municipal Corporation Ludhiana has conducted an inspection at 50 MLD CETP of Punjab Dyers Association and found that the CETP was discharging the untreated effluent into the sewer line through illegally connected sewer lines.	The SPV for 50 MLD CETP was given an opportunity of personal hearing before the Chairman of the Board and it has been decided to impose Environmental Compensation upon 50 MLD CETP for the violation observed.



Environmental Engineer
Punjab Pollution Control Board
Regional Office-3, Ludhiana

F. No. Q-15017/22/2014-CPW
 Government of India
 Ministry of Environment, Forest and Climate Change
 (CP Division)



2nd Floor, Prithvi Wing
 Indira Paryavaran Bhawan
 Aliganj, Jor Bagh Road
 New Delhi-110 003
 E-mail: h.kharkwal@nic.in
 Telefax: 01124695384

Dated: 18th March, 2016

To,
 The Member Secretary
 Punjab State Pollution Control Board
 Vatavaran Bhawan, Nabha Road,
 Patiala - 147001
 Punjab

Subject: Follow-up of the Minutes of the Appraisal Committee meeting on CETPs held on 03/03/2016- regarding.

Sir,

I am directed to enclose the Minutes of the Appraisal Committee Meeting on CETPs held on 03/03/2016 under the Chairmanship of Dr. Manoranjan Hota, Adviser (CP), MoEF&CC.

2. A copy of the minutes is enclosed. The Committee approved the following proposals:

- i. 40 MLD CETP of M/s Punjab Dyers Association (PDA)-Focal Point Module Ludhiana, Punjab.
- ii. 15 MLD CETP by M/s Bahadur Ke Textile & Knitwear Association (BKTKA) at Bahadur Ke Road, Ludhiana, Punjab.

3. The State Pollution Control Board may indicate the status of release of State subsidy to above said CETPs, so as to enable us to take further necessary action for processing the release of Central share as per the CETP Guidelines.

This may be treated as most urgent.

Encl. as above.

Yours faithfully,

Sd/-

(Dr. H. Kharkwal)
 Joint Director (S)

Copy to:

The Chairman/Managing Director
 M/s Bahadur Ke Textile &
 Knitwear Association (BKTKA)
 C/o Jain Shawls, Bahdur Ke Road,
 Industrial Zone, Ludhiana, 141002

Minutes of the Appraisal Committee meeting on Common Effluent Treatment Plants (CETPs) held in the Ministry of Environment, Forest & Climate Change on 03/03/2016.

A meeting of the Appraisal Committee on Common Effluent Treatment Plants was held in the Ministry of Environment, Forest and Climate Change at New Delhi on 03/03/2016 under the Chairmanship of Dr. Manoranjan Hota, Adviser (CP). The list of participants is annexed. At the outset the Chairman of the Committee welcomed the Members of the Committee attended the meeting and gave a brief background of the revised guidelines for central assistance to CETPs, procedures etc. invited the proponents to make presentation of their CETP proposals.

2. Joint Director (HK), MoEF&CC informed that the Appraisal Committee meeting was convened to discuss two new proposals of CETPs submitted as per revised guidelines on CETPs which has been duly recommended and forwarded by the Punjab State Pollution Control Board.

3. The following new proposals of CETP were presented and discussed in the meeting:

3.1 40 MLD CETP of M/s Punjab Dyers Association (PDA)-Focal Point Module Ludhiana, Punjab

- i. The proposal was duly recommended and forwarded by Punjab State Pollution Control Board (PPCB) for financial assistance for 40 MLD CETP of the SPV, M/s Punjab Dyers Association (PDA) - Focal Point Module, Ludhiana, Punjab. The CETP is based on Physico-Chemical followed by Advanced Biological treatment systems which is further followed by disinfection systems. The treated effluent will be discharged at the outfall of Ludhiana Sewage Treatment Plant (STP) and will be utilized for irrigation of agricultural land.
- ii. The presentation on the project was made by Shri John Thomas, Consultant/ Environmental Advisor to PDA- Focal Point Module.
- iii. There are currently 55 industries who are members of the 40 MLD PDA Focal Point CETP.
- iv. Ludhiana has been identified as one of the Critical Polluted Areas and has also been recently been selected for the first 20 Smart Cities to be developed in the country. The Member Secretary, Punjab Pollution Control Board (PPCB) also clarified that the environmental standards were set for the said CETP after detailed deliberations with experts from CPCB, Punjab Agricultural University, PPCB. Apart from the Real Time Effluent Monitoring Systems; PPCB will be also regularly monitor the CETP performance.

- v. The Project DPR has been technically appraised by Guru Nanak Engineering College, Ludhiana and IIT Madras, Chennai; as well as been assessed for Techno Economic Viability by Punjab National Bank.
- vi. The proponent has mentioned that the treated effluent shall be discharged and utilized for irrigation purpose. Member Secretary, PPCB also confirmed that Government of Punjab has approved the project for providing conveyance system for carrying treated effluents from the STPs and CETPs in Ludhiana for irrigation and also stated that they have stipulated a condition in the Consent To Establish as the farmers shall be made aware that the water supplied to them is treated effluent.
- vii. The Member Secretary, PPCB has informed that a Special Purpose Vehicle (SPV) will be constituted for the CETP with the Director of Industries, Government of Punjab who will be by default be part of the Managing Board of the SPV apart from other State Government nominees.
- viii. The Member Secretary, PPCB has stated that the basic construction activities of the CETP of the Punjab Dyers Association, Ludhiana has been taken up by the project proponent to demonstrate PDA-Focal Point Module's commitment to the project and does not have much bearing on assistance component on the overall scale and cost of the project.
- ix. The Overall cost of the 40 MLD CETP and laboratory is ₹55.40 crores as per the following details:

CETP & Laboratory	
Civil works	₹24.93 crores
Electro Mechanical Components	₹27.70 crores
Design & Drawing	₹2.77 crores
Sub Total	₹55.40 crores

- x. The Source of Funding for the project as indicated by the Project Proponent are as per the following details:

CETP & Laboratory	
Central Assistance	₹15.00 crores
State Govt. Assistance	₹7.50 crores
PDA's own funds	₹7.50 crores
Additional funding to be sourced by PDA from Financial institutions	₹25.40 crores
Sub Total	₹55.40 crores

- xi. The Proponent indicated that Punjab National Bank (PNB) has appraised the financial viability of the project and has indicated its in-principle

willingness to finance upto an amount of ₹49.55 crores to cover the project and associated costs.

- xii. The proponent informed that the current 22 km long conveyance system is based on gravity with the CETP at a lower level. The logistics, infrastructure costs - CAPEX and OPEX do not support economic viability of recycle / reuse of treated effluent within industries under current circumstances. The same would cause further environmental burden linked to high energy consumption towards pumping, evaporation etc.
- xiii. The project has an Environment and Sludge Management Plan and has confirmed that it is Member of the Common Hazardous Waste TSDF at Nimbua, Derabassi and has an agreement already signed up for disposal of sludge into this facility.
- xiv. The proponent has confirmed that a legal agreement has been made between the SPV and its 55 Members regarding their roles, responsibilities and the sharing of the capital and O&M costs; as specified under the CSS guidelines.
- xv. The project would be completed in 18 months.
- xvi. As per the revised Central Sector Schemes guidelines for CETPs involving primary, secondary and tertiary treatment; financial assistance would be provided by Govt to the tune of 50% of maximum project cost or ₹1.5 crore/MLD capacity, subject to a ceiling of ₹15 crores per CETP. Considering the project is eligible for Central subsidy, the Committee approved Central subsidy of ₹15 crores for the project.

3.2 After a detailed deliberations, the Committee recommend/approved the 40 MLD /CETP of M/s Punjab Dyers Association, Ludhiana, Punjab.

4. 15 MLD CETP by M/s Bahadur Ke Textile & Knitwear Association (BKTKA) at Bahadur Ke Road, Ludhiana, Punjab.

- i) The proponent has informed that there are currently 23 industries, which are Members of the CETP Association.
- ii) A presentation of the proposal was made by Sh. Pardeep Kumar of M/s JBR Technologies Pvt. Ltd., Ludhiana and the consultant of the BKTKA.
- iii) Earlier, the proposal of CETP was based on Zero Liquid Discharge (ZLD) Technology was duly recommended and forwarded by Punjab Pollution Control Board (PPCB) for financial assistance for 15 MLD CETP. But due to reluctance of Bankers for the disbursement of finance for ZLD, the proposal was reformulated/ recommended for financial assistance which is based on

aerobic biological system for tertiary treatment in the Phase-I. The ZLD will be considered in Phase-II.

- iv) The project proponent has indicated their intention to initiate the CETP based on conventional treatment system in Phase-I. They may adopt ZLD in the Phase-II for which they will apply to the MoEF&CC at a later stage as an up-gradation case.
- v) The Association informed that a dedicated piped conveyance system will be laid to carry the effluent from 23 units to the CETP and this conveyance system has been approved by the Municipal Corporation, Ludhiana.
- vi) The Association also informed that the sludge generated from the CETP be transported to the Common Hazardous Waste Treatment and Disposal Facility, Nimbua, Dera Bassi, Punjab, which is a scientifically designed disposal site duly approved by the Govt. of Punjab. The Association has obtained the Membership of the facility.
- vii) The financial appraisal for the CETP which is based on aerobic biological system has been done by the Bank of Baroda, MID Corporate Branch, Ludhiana.
- viii) Member Secretary, Punjab State Pollution Control Board has confirmed that the Consent to Establish (CTE) has been issued by PPCB based on the ZLD.
- ix) The proponent in response to the query regarding adoption of an Ion Exchange in tertiary phase of non-ZLD based CETP, stated that Ion Exchange would help in increasing the life of RO membranes when ZLD will be adopted in Phase-II.
- x) The proponent informed the Committee that they have already got commitment from the State Government for assistance to the tune of ₹10 crores and requested GOI to provide financial assistance and permission to initiate a non-ZLD based CETP in Phase-I and then upgrade to ZLD based CETP subject to support from the financial institutions. However, the Committee recommended that the Association should submit a fresh proposal for Zero Liquid Discharge at a later stage so that the CETP is installed in a phased manner. The CETP shall treat the effluents to meet the norms prescribed for CETP.
- xi) The total project cost of the 15 MLD CETP is ₹51.11 crores as per the following:

Sr. No.	Item	Total Cost (₹in Crores)
1	Land	Leased
2	Land development cost (already incurred)	₹1.25
3	Building & Civil works	₹28.76

4	Water pipeline cost	₹2.25
5	Road Repair (Lumpsum)	₹0.15
6	Mechanical & Electrical	₹12.69
7	Interest during construction period	₹1.98
8	Misc. fixed assets (Lumpsum)	₹0.25
9	Electricity security (1400 KW @ ₹2000 /KW)	₹0.28
10	Preliminary & Pre-operative expenditure	₹1.00
11	Working capital margin	₹1.25
12	Contingency	₹1.22
	TOTAL	₹51.11

- xii) The source of funding for the project as indicated by the proponent are as follows:

1	MOEF&CC subsidy (50%)	₹15.00 crores
2	State Govt. Subsidy (25%)	₹ 7.50 crores
3	Members contribution (25%)	₹ 7.50 crores
4	Members contribution by way of loan from bank	₹21.11 crores
	TOTAL	₹51.11 crores

The Association has already taken the approval from the Bank of Baroda, a Nationalized Bank, for a loan of ₹37.35 crores out of which an amount of ₹21.11 crores will be available by the proponent.

- xiii) With regard to the high cost of the CETP project, the proponent clarified that the CETP is to be constructed in vertical horizon with lot of civil work depending upon the soil bearing capacity of the area. The Techno Economic Viability (TEV) study has included all the aspects before giving financial approval to the project. The total cost of Plant & Machinery of CETP is ₹41.75 crores and the cost of sewerage line & disposal line & other misc. is ₹9.36 crores. The proponent however clarified that the Committee may approve the funds as per the CETP guidelines. The SPCB also supported their proposition and also stated the State Board has committed for the State share of ₹10 crores as per the CETP guidelines.
- xiv) As per the revised Central Sector Schemes guidelines for CETPs involving primary/ secondary/ tertiary treatment; financial assistance would be provided by Govt to the tune of 50% of maximum cost of the project or ₹1.5 crore/MLD capacity, or subject to a ceiling of ₹15 crores per CETP maximum. Considering the project is of 15 MLD capacity, the Committee approved for Central subsidy of ₹11.25 crores for the project.
- xv) The Govt. of Punjab has already given a commitment letter vide letter Memo No.10/87/2015 (STE-5) in October, 2015 for ₹10.00 crores as State share of the project.

xvi) The project would be completed in 18 months.

4.1 After a detailed deliberation, the Committee has recommended/approved the CETP proposal of M/s Bahadur Ke Textile & Knitwear Association at Bahadur Ke Road, Ludhiana, Punjab.

The meeting ended with a Vote of Thanks to the Chair. *Yes*

Annexure - B

List of the Participants who attended the meeting of the Appraisal Committee Meeting of Common Effluent Treatment Plants (CETPs) held on 03/03/2016 in Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi.

S. No.	Name & Address	Designation
1.	Dr. Manoranjan Hota, Adviser, Ministry of Environment, Forest & Climate Change, New Delhi	Chairman
2.	Dr. Neelam, Scientist 'E' of Ministry of Science & Technology, New Delhi	Member
3.	Sheri Ankush Tewari (EE) of Central Pollution Control Board, Delhi.	Member
4.	Ms. Pratima Gupta, Director, Niti Ayog, New Delhi	Member
5.	Dr. Babu Ram, Member Secretary, Punjab Pollution Control Board (SPCB), Punjab	Member
6.	Sheri Abhijit Roy, Under Secretary, IFD, MoEF&CC, New Delhi	Member
7.	Dr. H. Kharkwal, Joint Director/Scientist 'D', C.P. Division, MoEF&CC, New Delhi	Member Secretary
8.	Sheri Prithipal Bhalla, Punjab Dyers Association Ludhiana, Punjab.	Proponent
9.	Shri Vijay Mehtani, Vice President.....Dyers Association Focal Point Module Ludhiana, Punjab.	Proponent
10.	Shri Ajit Maruthe, Technical Adviser, Punjab Dyers Association, Ludhiana, Punjab.	Proponent
11.	Shri John Thomas, Consultant, Punjab Dyers Association Ludhiana, Punjab.	Proponent
12.	Prof. Vivek Dhawan, Punjab Dyers Association, Ludhiana, Punjab.	Proponent
13.	Sheri Er. Harbir Singh, SEE, Punjab, Pollution Control Board, Zonal Officer, Ludhiana, Punjab.	Proponent
14.	Shri Vishal Jain, Director, Amar Ind. Ltd. Ludhiana, Punjab.	Proponent
15.	Sheri Pradeep Singh, Technical Director, JBR Technologies Pvt. Ltd. Ludhiana, Punjab.	Proponent
16.	Shri Lalit Jain, MD, Bahadur Ke Knit wears & Textiles Association, Ludhiana, Punjab.	Proponent
17.	Sheri Rajueer Gupta, Director, Bahadur Ke Knit wears & Textiles Association, Ludhiana, Punjab.	Proponent
18.	Sheri Arun Jain, Director, Jain Shawals, Ludhiana, Punjab.	Proponent



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD

Zonal Office-II, E-648-B, Backside CICU Office, Phase-5, Focal Point, Ludhiana

Ph: 0181-2670141

E-Mail: seezoldh2.ppcb@punjab.gov.in

Dated

No. PPCB/SEE/ZO-2/LDH/2022/.....

To

- 1) The Chairman,
Bahadurke Textile Knitwear Association,
C/o M/s Adinath Dyeing & Finishing Mills,
Bahadurke Road, Industrial Zone, Ludhiana.
- 2) The Director,
Bahadurke Textile Knitwear Association,
C/o M/s Shri Balaji Finishing Mills,
Bahadurke Road, Dyeing Complex, Ludhiana.

Sub: Establishment of Common Effluent Treatment Plant (CETP) of 15 MLD at Bahadurke Road Dyeing Complex, Ludhiana, Punjab by M/s Bahadur Ke Textile & Knitwear Association Ltd. (BTKAL) Environmental Clearance reg.

Ref:- MoEF&CC No.10-119/2011-IA.III dated 08.12.2014.

In reference to above, it is intimated that the CETP of capacity 15 MLD was granted Environmental Clearance vide above referred letter with specific condition that the proponent shall maintain Zero discharge.

Thereafter, a follow-up meeting of the Appraisal Committee on CETPs held on 03/03/2016 and minutes were conveyed vide MoEF&CC letter no. Q-15017/22/2014-CPW dated 18.03.2016, wherein it was decided that the proposal of CETP from BTKA to initiate the CETP on conventional treatment system in Phase-I and may adopt ZLD in the Phase-II for which they will apply to the MoEF&CC at a later stage as an up-gradation case.

The CETP was commissioned on July, 2020. Accordingly, the CETP was granted temporary consent to operate under Water (Prevention & Control of Pollution) Act, 1974 for discharge of treated effluent into Budha Nallah in the 1st Phase. The CETP is also not achieving the prescribed standards for the discharge of effluent into Budha Nallah.

It is, therefore, directed that:-

1. The SPV shall take all the corrective measure and shall ensure to achieve the prescribed standards immediately.
2. The SPV shall adopt Phase-II of the CETP and to submit the proposal of ZLD to MoEF&CC within one month under intimation to this office.

Senior Environmental Engineer
For Member Secretary of the Board

Dated. 02/12/2022

Endst. No. 7329

A copy of the above is forwarded to the following for information:-

1. The Member Secretary, Punjab Pollution Control Board, Head Office, Patiala.
2. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office-3, Ludhiana.

Senior Environmental Engineer

Annexure-A

F.No.10-119/2011-IA.III
 Government of India
 Ministry of Environment, Forests & Climate Change
 (IA-III Division)

Indira Paryavaran Bhawan,
 Jor Bagh Road,
 New Delhi - 110 003

Dated: 8th December, 2014

To

The Chairman,

M/s Bahadur Ke Textile & Knitwear Association Ltd. (BTKAL),
 C/o Jain Shawls, Bahadur Ke Road, Industrial Zone,
 Ludhiana - 141 008, Punjab

Subject: Establishment of Common Effluent Treatment Plant (CETP) of 15 MLD at Bahadurke Road Dyeing Complex, Ludhiana, Punjab by M/s Bahadur Ke Textile & Knitwear Association Ltd. (BTKAL) - Environmental Clearance reg.

Sir,

This is with reference to your letter no Nil dated 18.07.2012 and subsequent letter dated 19.05.2014 for environmental clearance on the above-mentioned subject.

2. The Ministry of Environment, Forests & Climate Change has considered the application. It is noted that the proposal is for grant of Environmental Clearance for **Establishment of Common Effluent Treatment Plant (CETP) of 15 MLD at Bahadurke Road Dyeing Complex, Ludhiana, Punjab by M/s Bahadur Ke Textile & Knitwear Association Ltd. (BTKAL)**. The proposal was considered by the EAC in its meetings held on 16th -17th August, 2012 and 30th June, 2014 - 2nd July, 2014. The proponent has informed that:

- i. The project was accorded TOR vide letter no. F.No.10-119/2011-IA-III dated 12.03.2012.
- ii. The project involves establishment of Common Effluent Treatment Plant (CETP) of 15 MLD to collect, treat and dispose (to achieve zero discharge - through treat, recover and reuse options) process effluent from industrial units of Bahadurke Road Dyeing Complex engaged in textile dyeing, washing and printing processes at Bahadurke Road Industrial Area, Dyeing Complex, Ludhiana, Punjab.
- iii. It is proposed to establishment of CETP of 15 MLD alongwith biomass based captive co-generation power plant of 10 MW (2 * 5 MW) as well as 60 MT/hour steam generation capacity.
- iv. The project location is within Bahadurke Road Dyeing Complex, Ludhiana, Punjab.
- v. Approximately 25 units (existing and proposed) have been identified as member units of the CETP.
- vi. The collected raw effluent will be treated through a sequence of unit operations including pre-treatment (screening, degritting, equalization), primary treatment (precipitation/coagulation, flocculation, and resulting

sludge separation and dewatering - a hazardous waste), secondary treatment (anaerobic stabilization of organic matter present in the effluent, and separation and handling of secondary sludge), followed by tertiary treatment (through pressure depth multi-grade filters and activated carbon adsorption).

- vii. In order to achieve zero discharge, the effluent will be conditioned (through chlorination and dechlorination, followed by micron-filtration) and subjected to multi-stage membrane treatment (followed by three-stage reverse osmosis) wherein reject from each stage will be sequentially subjected to next stage of treatment.
- viii. The permeate (purified accept) from each stage will be collected for reuse (to be supplied back to the participating industries through piped network). The concentrated reject from final RO stage will be subjected to destruction (through forced thermal evaporation) in Multiple Effect Evaporator (MEE).
- ix. The fresh water requirement will be 5 KLD and will be met from ground source.
- x. The affluent treatment sludge will be around 15.9 MT per day to be dried on site and disposed as hazardous waste through State's common TSDF facility.
- xi. Boiler ash 15 MT per day to be disposed as soil conditioner (for agricultural activities) and landfill.
- xii. The total land area is 15000 sq. mt.
- xiii. The power requirement is 2500 KW and it is proposed to generate power about 10 MW using biomass.
- xiv. The boiler capacity is 150 tones per hour. Maximum fuel requirement will be @ 15 MT/hour. The fuel handling system will be designed for a capacity of 20 TPH.
- xv. ESP will be installed as air pollution control measure to the boiler.
- xvi. Solid waste generated from the plant will be in form of boiler furnace ash (@ 60 MT/Day) which will be sold out to brick manufacturers, Biological treatment sludge (@ 9 MT/day) will be disposed through its use as soil conditioner for agricultural area in the vicinity.
- xvii. Hazardous wastes will be generated in form of Primary treatment sludge (@ 15MT/Day), Solids from MEE concentrate drying and used oil will be handled and disposed as per HWM Rules, 2008.
- xviii. The total **project cost** is Rs. 162 crores.
- xix. **Wildlife issues:** There is no environmental sensitive location like wildlife sanctuary/national park within the 10 km radius of the airport.
- xx. There is no **court cases/violation** pending with the project proponent.
- xxi. **Public Hearing:** The Committee exempted the conduct of Public hearing since the site is located within the Industrial Estate.
- xxii. The project is Category 'B' and since it is located in Ludhiana, a critically polluted area, it is treated as Category 'A' as per General Conditions of EIA, Notification, 2006.

3. The project was considered in the 115th EAC meeting held on 16th - 17th August, 2012 and the Committee recommended the proposal for grant of Environmental Clearance, however advised the proponent to submit the MoU between CETP and member units indicating the maximum quantity of effluent to be sent to the CETP along with the quality and also the out let norms to be



complied by CETP. The Project Proponent submitted the MoU document on 02.06.2014 i.e. after approximately 2 years therefore the proposal was again referred to EAC for appraisal.

4. The proposal was reconsidered by the Expert Appraisal Committee (EAC) and recommended in its 135th EAC meeting held on 30th June, 2014 - 2nd July, 2014 for granting Environmental Clearance. The Ministry of Environment, Forests & Climate Change hereby accords Environmental Clearance for the above-mentioned **Establishment of Common Effluent Treatment Plant (CETP) of 15 MLD at Bahadurke Road Dyeing Complex, Ludhiana, Punjab by M/s Bahadur Ke Textile & Knitwear Association Ltd. (BTKAL)** under the provisions of the Environment Impact Assessment Notification, 2006 and amendments thereto and Circulars issued thereon and subject to the compliance of the following specific conditions, in addition to the general conditions mentioned below:

A. SPECIFIC CONDITIONS:

- (i) "Consent for Establishment" shall be obtained from State Pollution Control Board under Air (Prevention and Control of Pollution) Act, 1981 and Water (Prevention and Control of Pollution) Act, 1974.
- (ii) The Punjab Pollution Control Board shall conduct regular as surprise inspection of the CETP.
- (iii) Online monitoring of the influent and effluent shall be conducted.
- (iv) The proponent shall maintain Zero discharge.
- (v) The permeate (purified accept) from each stage shall be collected for reuse (to be supplied back to the participating industries through piped network). The concentrated reject from final RO stage shall be subjected to destruction (through forced thermal evaporation) in multiple effect evaporator (MEE).
- (vi) The MoU between CETP and member units shall indicate the maximum quantity of effluent to be sent to the CETP along with the quality.
- (vii) The MoU between CETP and FETP shall indicate the maximum quantity of treated effluent and also the out let norms to be complied by CETP.
- (viii) The effluent from member units shall be transported through CETP tankers only duly maintaining proper manifest system. The vehicles shall be fitted with proper GPS system.
- (ix) Before accepting any effluent from member units, the same shall be as permitted by the SPCB in the consent order. No effluent from any unit shall be accepted without consent from SPCB under the Water Act, 1974 as amended
- (x) Suitable meters shall be provided to measure the quantity of effluent received, quantity of effluent recycled/reused and discharged.

- (xi) ESP shall be installed as air pollution control measure with the boiler as proposed.
- (xii) Hazardous wastes will be generated in the form of Primary treatment sludge (@ 15MT/Day), Solids from MEE concentrate drying and used oil will be handled and disposed as per HWM Rules, 2008.
- (xiii) All the recommendation of the EMP shall be complied with letter and spirit. All the mitigation measures submitted in the EIA report shall be prepared in a matrix format and the compliance for each mitigation plan shall be submitted to Regional Office (RO), MoEF along with half yearly compliance report.
- (xiv) Transportation of Hazardous wastes shall be as per the section 129 to 137 of Central Motor Vehicle Rules, 1989.
- (xv) The proponent shall ensure that the project fulfills all the provisions of Solid Wastes (Management and Handling) Rules, 2000 including collection and transportation design etc.
- (xvi) The units and the CETP will maintain daily log book of the quantity and quality of discharge from the units, quantity of inflow into the CETP, details of the treatment at each stage of the CETP including the raw materials used, quantity of the treated water sent back to the units, quantity of the salts extracted from the treatment process and details of selling of such salts. All the above information shall be provided on-line of the web site exclusively prepared for the purpose by the CETP owner. The website should be accessible by the people. The financial and energy details of the CETP will also be provided along with details of the workers of the CETP.
- (xvii) The ground water at the site will also be monitored and information made available on the above web site.
- (xviii) The project proponent shall set up separate environmental management cell for effective implementation of the stipulated environmental safeguards under the supervision of a Senior Executive.

B. General Conditions:

- (i) Adequate provision for infrastructure facilities including water supply, fuel and sanitation must be ensured for construction workers during the construction phase of the project to avoid any damage to the environment.
- (ii) Appropriate measures must be taken while undertaking digging activities to avoid any likely degradation of water quality.
- (iii) The construction material shall be obtained only from approved quarries. In case new quarries are to be opened, specific approvals from the competent authority shall be obtained in this regard.
- ②

- (iv) Adequate precautions shall be taken during transportation of the construction material so that it does not affect the environment adversely.
- (v) Borrow pits and other scars created during the road construction shall be properly levelled and treated.
- (vi) Adequate financial provision must be made in the project to implement the aforesaid safeguards.
- (vii) The project proponent will set up separate environmental management cell for effective implementation of the stipulated environmental safeguards under the supervision of a Senior Executive.
- (viii) Full support shall be extended to the officers of this Ministry/ Regional Office at Chandigarh by the project proponent during inspection of the project for monitoring purposes by furnishing full details and action plan including action taken reports in respect of mitigation measures and other environmental protection activities.
- (ix) A six-Monthly monitoring report shall need to be submitted by the project proponents to the Regional Office of this Ministry at Chandigarh regarding the implementation of the stipulated conditions.
- (x) Ministry of Environment, Forests & Climate Change or any other competent authority may stipulate any additional conditions or modify the existing ones, if necessary in the interest of environment and the same shall be complied with.
- (xi) The Ministry reserves the right to add additional safeguard measures subsequently, if found necessary, and to take action including revoking of the environment clearance under the provisions of the Environmental (Protection) Act, 1986, to ensure effective implementation of the suggested safeguard measures in a time bound and satisfactory manner.
- (xii) In the event of a change in project profile or change in the implementation agency, a fresh clearance shall be obtained from the Ministry of Environment, Forests & Climate Change.
- (xiii) The project proponents shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of start of land development work.
- (xiv) A copy of the clearance letter will be marked to concerned Panchayat/local NGO, if any, from whom any suggestion/ representation has been made received while processing the proposal.
- (xv) Safety provision such as bus bays, service roads intersection improvement etc., will be carried out by the project proponent.

The project proponent shall provide adequate facilities as per IRC norms/guidelines.

(xvi) A copy of the environmental clearance letter shall also be displayed on the website of the concerned State Pollution Control Board. The EC letter shall also be displayed at the Regional Office, District Industries centre and Collector's Office/ Tehsildar's office for 30 days.

(xvii) The funds earmarked for environmental protection measures shall be kept in separate account and shall not be diverted for other purpose. Year-wise expenditure shall be reported to this Ministry and its concerned Regional Office.

5. These stipulations would be enforced among others under the provisions of water (Prevention and Control of Pollution) Act, 1974 the Air (Prevention and Control of Pollution) Act 1981, the Environment (Protection) Act, 1986, the Public Liability (Insurance) Act, 1991 and Municipal Solid Wastes (Management and Handling) Rules, 2000 including the amendments and rules made thereafter.

6. All other statutory clearances such as the approvals for storage of diesel from Chief Controller of Explosives, Fire Department, Civil Aviation Department, Forest Conservation Act, 1980 and Wildlife (Protection) Act, 1972 etc. shall be obtained, as applicable by project proponents from the respective competent authorities.

7. The project proponent should advertise in at least two local Newspapers widely circulated in the region, one of which shall be in the vernacular language informing that the project has been accorded Environmental Clearance and copies of clearance letters are available with the Punjab Pollution Control Board and may also be seen on the website of the Ministry of Environment, Forests & Climate Change at <http://www.envfor.nic.in>. The advertisement should be made within Seven days from the date of receipt of the Clearance letter and a copy of the same should be forwarded to the Regional office of this Ministry at Chandigarh.

8. This clearance is subject to final order of the Hon'ble Supreme Court of India in the matter of Goa Foundation Vs. Union of India in Writ Petition (Civil) No. 460 of 2004 as may be applicable to this project.

9. Any appeal against this clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

10. Status of compliance to the various stipulated environmental conditions and environmental safeguards will be uploaded by the project proponent in its website.

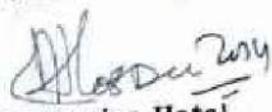
11. A copy of the clearance letter shall be sent by the proponent to concerned Panchayat, Zilla Parishad/Municipal Corporation, Urban Local Body and the Local NGO, if any, from whom suggestions/ representations, if any,

were received while processing the proposal. The clearance letter shall also be put on the website of the company by the proponent.

12. The proponent shall upload the status of compliance of the stipulated EC conditions, including results of monitored data on their website and shall update the same periodically. It shall simultaneously be sent to the Regional Office of MoEF, the respective Zonal Office of CPCB and the PPCB.

13. The project proponent shall also submit six monthly reports on the status of compliance of the stipulated EC conditions including results of monitored data (both in hard copies as well as by e-mail) to the respective Regional Office of MoEF, the respective Zonal Office of CPCB and the PPCB.

14. The environmental statement for each financial year ending 31st March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of EC conditions and shall also be sent to the respective Regional Offices of MoEF&CC by e-mail.


(Dr. Manoranjan Hota)
Director

Copy to: -

1. The Secretary, Department of Environment, Government of Punjab, Chandigarh.
2. The Chairman, Central Pollution Control Board, Parivesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi - 110 032
3. The Member Secretary, Punjab Pollution Control Board, Vatavaran Bhavan, Nabha road, Patiala-147001, Punjab.
4. The CCF, Regional Office, Ministry of Environment, Forests & Climate Change (NZ), Bays No. 24-25, Sector-3I-A, Dakshin Marg, Chandigarh-160030.
5. IA - Division, Monitoring Cell, MoEF, New Delhi - 110003.
6. Guard file


(Dr. Manoranjan Hota)
Director

Effluent samples results of CETP 15 MLD from January, 2023 to Deember, 2023															
Sr. no.	Parameters	10.01.2023		15.04.2023			11.05.2023			09.06.2023			25.07.2023		
		Boards Lab		Boards Lab			Boards Lab			PBTI Labs			Boards Lab		
		Inlet of CETP	Outlet of CETP pipe leading to Buddha Nallah	Inlet of CETP	Treated water storage tank	Final outlet at Buddha Nallah	Inlet	Treated water storage tank	Final outlet at Buddha Nallah	Inlet	Oulet	Final outlet at Buddha Nallah	Inlet	Treated water storage tank	Final outlet at Buddha Nallah
1	pH	8.2	7.6	7.2	7.5	7.7	7.2	7.9	7.9	7.74	7.78	7.81	7.3	8	7.9
2	Total Suspended Solid (mg/l)	336	128	219	52	43	86	28	29	153	49	37	186	38	36
3	Total Dissolved Solid (mg/l)	7042	2632	5783	5384	5400	4742	3110	1841	5086	3766	3826	3210	2020	2065
4	Chemical Oxygen Demand (mg/l)	1018	420	742	124	112	746	154	148	824	212	194	812	132	152
5	Bio-Chemical Oxygen Demand (mg/l)	224	94	270	26	24	265	29	27	382	146	161	220	20	24
6	Oil & Grease (mg/l)	27	7.8	32	BDL	BDL	36.3	BDL	BDL	2.7	1.7	1.4	11.4	BDL	BDL
7	Sulphide (mg/l)	10.8	1.2	8.6	BDL	BDL	9.1	BDL	BDL	1.4	BDL	BDL	9.4	BDL	BDL
8	Phenolic Compound (mg/l)	2.8	BDL	4.6	BDL	BDL	5.2	BDL	BDL	0.94	0.55	0.61	1.8	BDL	BDL
9	Ammonical Nitrogen (mg/l)	13.6	4.8	16.6	3.2	2.8	14.3	2.9	2.4	BDL	BDL	BDL	7.6	5.4	5.2
10	Sodium Absorbtion Ration	20.3	17.4	33.9	16	15	34.6	12	10.4	33	28.6	27.2	21.52	18.25	18.3
11	Total Chromium (mg/l)	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.02	BDL	BDL	BDL	BDL	BDL
12	RSC (meq/l)	1.4	1	0.36	0.18	0.13	0.32	0.15	0.11	3.9	1.6	1.1	2.03	0.26	0.3
13	Colour	-	-	140	40	35	110	26	20	958	302	305	210	145	175
14	MLSS	-	-	-	-	-	-	-	-	-	-	-	-	-	-
15	MLVSS	-	-	-	-	-	-	-	-	-	-	-	-	-	-
16	Bio-Assay	-	0% survival of fish in 100% effluent in 96 Hrs	-	20% survival of fish in 100% effluent after 96 hours	20% survival of fish in 100% effluent after 96 hours	-	10% survival of fish in 100% effluent after 96 hours	20% survival of fish in 100% effluent after 96 hours	-	60% survival of fish in 100% effluent at 96 hours of test	70% survival of fish in 100% effluent at 96 hours of test	-	100% survival of fish in 100% effluent after 96 hours	100% survival of fish in 100% effluent after 96 hours

Effluent samples results of CETP 15 MLD from January, 2023 to Deember, 2023																
30.07.2023	24.08.2023			15.09.2023			14.10.2023			23.11.2023			22.12.2023			CETP effluent standards as per CPCB notification dated 01.01.2016
Boards Lab	Boards Lab			Boards Lab			Boards Lab			Boards Lab			Boards Lab			
Final outlet at Buddha Nallah	Inlet	Treated water storage tank	Line Leading to Buddha Nallah	Inlet	Treated water storage tank	Line Leading to Buddha Nallah	Inlet	Treated water storage tank	Line Leading to Buddha Nallah	Inlet	Treated water storage tank	Line Leading to Buddha Nallah	Inlet	Treated water storage tank	Line Leading to Buddha Nallah	
8.3	7.3	8.2	8.3	7.6	8.4	8.4	8	8.1	8	7.8	8.3	8.34	8.5	8.5	8.5	6.0 to 9.0
36	196	32	28	114	23	20	132	14	18	174	44	47	210	17	27	100
2410	2841	2491	2514	5328	3302	3087	4310	2368	2502	4417	3646	3292	4120	2950	2906	2100
180	840	128	136	688	192	186	728	122	129	664	204	180	552	132	140	250
26	235	18	19	190	25	24	190	21	23	114	27	22	205	25	27	30
4.2	12.6	BDL	BDL	7.2	BDL	BDL	28.4	BDL	BDL	6.6	BDL	BDL	24	BDL	BDL	10
BDL	7	1.4	1.6	10	3	2	2.8	1.4	1.6	7.8	2.2	1.8	3.4	BDL	BDL	2
BDL	2.1	BDL	BDL	2.6	1.1	0.8	1.9	BDL	BDL	1.6	0.49	0.39	1.6	BDL	BDL	1
4.9	7.2	6	6.2	2.8	4.9	12.9	2.2	2.8	3.4	7.6	BDL	BDL	7.2	5.6	5.2	50
19.5	16.15	10.74	10.12	44.1	29.24	27.27	53.9	25.4	26.2	26.6	21.8	21.2	29	24	31	-
BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	-
0.76	2.07	0.67	0.83	9.55	5.6	5.2	5.52	3.72	4	8	3.2	2.9	1.4	0.9	0.8	-
190	230	130	140	-	-	-	-	-	-	225	130	160	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
100% survival of fish in 100% effluent after 96 hours	-	80 survival of fish in 100% effluent after 96 hours	70% survival of fish in 100% effluent after 96 hours	-	80 survival of fish in 100% effluent after 96 hours	80 survival of fish in 100% effluent after 96 hours	-	100% survival of fish in 100% effluent after 96 hours	100% survival of fish in 100% effluent after 96 hours	-	60% survival of fish in 100% effluent after 96 hours	70% survival of fish in 100% effluent after 96 hours	-	90% survival of fish in 100% effluent after 96 hours	80% survival of fish in 100% effluent after 96 hours	90% survival of fish in 100% effluent after 96 hours

Outlet of Effluent Samples results January, 2023 to December, 2023 CETP 50 MLD

Sr. No	Parameters	Parameters as per analysis carried out by Board Lab on 16.01.2023 at outlet	Parameters as per analysis carried out by Board Lab on 14.02.2023 at outlet	Parameters as per analysis carried out by Board Lab on 02.03.2023 at outlet	Parameters as per analysis carried out by Board Lab on 18.04.2023 at outlet	Parameters as per analysis carried out by Board Lab on 19.05.2023 at outlet	Parameters as per analysis carried out by PBTI Lab on 09.06.2023 at outlet	Parameters as per analysis carried out by Board Lab on 28.07.2023 at outlet	Parameters as per analysis carried out by Board Lab on 24.8.2023 at outlet	Parameters as per analysis carried out by Board Lab on 13.09.2023 at outlet	Parameters as per analysis carried out by Board Lab on 27.10.2023 at outlet	Parameters as per analysis carried out by Board Lab on 17.11.2023 at outlet	Parameters as per analysis carried out by Board Lab on 23.12.2023 at outlet	Prescribed Standards for CETP outlet as per MoEF&CC
		16-01-23	14-02-23	02-03-23	18-04-23	19-05-23	09-06-23	28-07-23	24-08-23	13-09-23	27-10-23	17-11-23	23.12.2023	
1	pH	7.5	8	8	8	7.2	6.63	7.6	7.4	7.5	7.6	7.4	7.7	6.0 to 9.0
2	TSS(mg/l)	34	22	16	72	16	41	54	92	94	28	24	32	100
3	TDS(mg/l)	3281	2372	3354	2075	1468	3234	4397	3205	3029	2654	1810	2446	2100
4	BOD(mg/l)	17	17	10	21	10	26	25	60	42	22	20	16	30
5	COD (mg/l)	116	104	80	96	72	102	198	216	168	124	112	100	250
6	O & G (mg/l)	BDL	BDL	BDL	BDL	BDL	1.9	BDL	BDL	5.4	5	BDL	BDL	10
7	Sulphide (mg/l)	BDL	BDL	BDL	BDL	BDL	BDL	BDL	1.2	1.4	1.8	1	BDL	2
8	Phenolic compound (mg/l)	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	1
9	Amm. N.	1.2	1.8	BDL	4.6	BDL	BDL	1.6	5.8	BDL	5.2	BDL	5.2	
10	SAR	28.07	19	35.1	3.7	2	21.4	20.4	22	14.5	20.1	8.2	18	--
11	T. Cr (mg/l)	BDL	BDL	BDL	BDL	BDL	0.03	BDL	BDL	BDL	BDL	BDL	BDL	--
12	RSC (mg/l)	2.52	2.3	4	0.08	0.06	0	2.12	1.44	0.25	1.2	1.2	0.9	--
13	Bio-assay	100% survival of fishes after 96 hours	100% survival of fishes after 96 hours	100% survival of fishes after 96 hours	60% survival of fishes after 96 hours	60% survival of fishes after 96 hours	100% survival of fishes after 96 hours	100% survival of fishes after 96 hours	70% survival of fishes after 96 hours	0% survival of fishes after 96 hours	0% survival of fishes after 96 hours	90% survival of fishes after 96 hours	90% survival of fishes after 96 hours	90% survival of fishes after 96 hours

CETP-40 MLD Results from January, 2023 to December, 2023

Sr. No.	Date->	10-01-23	06-02-23	06-03-23	18-04-23	11-05-23	08-06-23	30-06-23	24-07-23	31-08-23	13-09-23	04-10-23	03-11-23	01-12-23	Standards	
	Parameter	Outlet	Outlet	Outlet	Outlet	Outlet	Outlet	Outlet	Outlet	Outlet	Outlet	Outlet	Outlet	Outlet	CPCB	
1	pH	9.2	8.1	8.4	7.6	7.9	8.45	8.2	7.9	8.3	8.3	8.2	8.4	8.5	6.0 - 9.0	
2	TSS	190	42	91	62	20	788	27	54	63	45	46	25	24	100	
3	TDS	5975	4362	4675	4745	2992	4260	3115	2228	4727	4613	4621	4920	4812	2100	
4	COD	144	160	194	112	92	540	158	120	216	226	212	128	230	250	
5	BOD	26	40	18	34	22	104	21	15	19	26	27	16	21	30	
6	O & G	BDL	6	10.2	6	3.3	3.4	BDL	BDL	5	5.8	7.2	4.6	4	10	
7	Phenolic Compound	BDL	BDL	BDL	BDL	BDL	0.83	BDL	BDL	BDL	BDL	2.2	BDL	BDL	1	
8	Sulphide	BDL	0.8	1.6	BDL	BDL	3.4	1.6	BDL	1.8	1	5.6	0.8	BDL	2	
9	Amm. Ni.	1.1	1.68	2.4	5.2	4.3	6.2	BDL	1.8	3	1.7	14.3	1.9	2.4	50	
10	Total Kjeldahl Nitrogen	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
11	SAR	42.8	32.7	37.8	6.2	4.9	28.5	14.6	10	2.82	41.4	29.4	24.2	1	-	
12	T.Cr	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	-	
13	Sulphate												222	204	1000	
14	Phosphate												1.9	1	5	
13	T. Phosphorus		2	-	-	-		-	-	-	-	-	-	-	-	
14	Color		-	-	-	-	398	40	-	-	-	-	-	-	-	
15	RSC	2.08	8.6	8.4	0.18	0.16	6.2	0.27	0.28	2.7	8.32	8.8	7.9	6.4	-	
16	Bio-assay	-	40% survival of fish in 100% effluent after 96 hours	0% survival of fish in 100% effluent after 96 hours	0% survival of fish in 100% effluent after 96 hours	0% survival of fish in 100% effluent after 96 hours	0% survival of fish in 100% effluent after 96 hours	0% survival of fish in 100% effluent after 96 hours	0% survival of fish in 100% effluent after 96 hours	-	40% survival of fish in 100% effluent in 96 Hrs.	50% survival of fish in 100% effluent in 96 Hrs.	20% survival of fish in 100% effluent in 96 Hrs	70% survival of fish in 100% effluent in 96 Hrs	60% survival of fish in 100% effluent in 96 Hrs	90 % survival of fish in 100% effluent after 96 hours

Sr. no.	Name & Address of the industry
1.	Oriental Knit Fab Pvt Ltd, Industrial Area-A, Ludhiana
2.	D.V Saharan & Sons, Plot no. 404, Industrial Area-A, Ludhiana
3.	Pawan Luxmi Processor, Industrial Area-A, Ludhiana
4.	Nav Bharat Dyeing, Rahon Road, Ludhiana
5.	Beas Scientific Dyers, Shakti Nagar, Jalandhar Bye pass, Ludhiana